



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,2nd December 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
DIVISION BENCH-I), ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 29-11-2021 TO 03-12-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/5190/2021 FIXED	BHABEN CH SARMA Versus THE UNION OF INDIA AND 4 ORS	MR. P J SAIKIA MS D DUTTA	ASSTT.S.G.I.
<u>ADMISSION</u>				
2	WP(C)/1269/2018 FIXED	TAX BAR ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS. N BORDOLOI	SC, FINANCE
3	WA/342/2019 FIXED	SMT. F. LALREMSANGI Versus THE STATE OF MIZORAM AND 4 ORS.	MR N DUTTA MR. M DAS MS. L ISLAM	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS GA, MIZORAM
	WITH I.A.(Civil)/3966/2019 in WA/342/2019	SMT. F. LALREMSANGI Versus THE STATE OF MIZORAM AND 4 ORS.	MR N DUTTA MR. M DAS MS. L ISLAM	GA, MIZORAM
4	WA/343/2019	SH. LALROZARA Versus THE STATE OF MIZORAM AND 3 ORS.	MR. N SARKAR	MR. R M DEKA (R2) MR. D J DAS (R2) GA, MIZORAM MR. K N CHOWDHURY (R2)
	WITH I.A.(Civil)/3981/2019 in WA/343/2019	SH. LALROZARA Versus THE STATE OF MIZORAM AND 3 ORS.	MR. N SARKAR	GA, MIZORAM
5	WP(C)/8878/2019 FIXED	UNION OF INDIA AND 3 ORS. Versus BIJAY SINGH AND 12 ORS.	MR. S C KEYAL ASSTT.S.G.I.	MR. A AHMED MS. D GOSWAMI MS. A THEYO

6	WITH WP(C)/8935/2019	UNION OF INDIA AND 3 ORS. Versus HONCHAI KONYAK AND 7 ORS.	MR. S C KEYAL ASSTT.S.G.I.	MR. A AHMED (R1-R5) MS. D GOSWAMI (R1-R5) MS. A THEYO (R1-R5)
7	WA/278/2021 FIXED	KISHOR LAHKAR Versus THE INDIAN OIL CORPORATION AND 16 ORS.	MR. A R BHUYAN MR. A M KHAN	SC, I O C

ORDERS

8	WA/33/2017 FIXED	THE UNIVERSITY GRANTS COMMISSION Versus THE GLOBEL OPEN UNIVERSITY NAGALAND and 23 ORS	MR.M GOSWAMI MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MS.K BARPUJARI MR.K OJHA	MR.S S DEY(RES-1) MR G RAHUL
9	WA/194/2018	MD ARSHAD HUSSAIN AND 9 ORS Versus THE STATE OF ASSAM AND 13 ORS	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MR. A R TALUKDAR MR. A M BARBHUIYA MR A CHAKRABORTY MS A BEGUM	SC, SEC. EDU. SC, SEC. EDU. MR H R A CHOUDHURY (R-6 to 14) MR. T U LASKAR (R6-R14) MR. N DHAR (R6-R14) MR F U BARBHUIYA (R-6 to 14) MS. U BARUAH (R6-R14) MS S DAS (R-6 to 14) MR S A BARBHUIYA (R6-R14) MR. J M SULAIMAN (R-6 to 14)

10	WITH I.A.(Civil)/3054/2019 in WA/195/2018 (D/O)	MD ARSHAD HUSSAIN AND 9 ORS Versus THE STATE OF ASSAM AND 13 ORS	MR. A M BARBHUIYA MS A BEGUM MS. M MEDHI MR. J N ISLAM MR F H LASKAR (2)	SC, ELEM. EDU SC, ELEM. EDU
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11	WITH I.A.(Civil)/3055/2019 in WA/195/2018 (D/O)	MD ARSHAD HUSSAIN AND 9 ORS Versus THE STATE OF ASSAM AND 13 ORS	MR. A M BARBHUIYA MS A BEGUM MS. M MEDHI MR. J N ISLAM MR F H LASKAR (2)	SC, SEC. EDU. SC, SEC. EDU.
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12	I.A.(Civil)/1049/2019 FIXED in WA/6958/2018	KREMILLA SANGMA AND ANR Versus GELWINDO MARAK AND 7 ORS	MR. S KALITA MR G SAHU MR. S KAKATI MR P DAS	SC, ELEM. EDU MR. M DUTTA MR. N UDDIN MR. K DAS MR. M ISLAM
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WITH
WA/6958/2018
(Filing Number)

13	WP(C)/3620/2020 B/O	KREMILLA SANGMA AND ANR Versus GELWINDO MARAK AND 7 ORS THE BHARAT SANCHAR NIGAM LTD. Versus HITENDRA DATTARAY KULKARNI AND 11 ORS.	MR. N BARUAH MR. R J DAS	MR. S K MEDHI ASSTT.S.G.I.
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HEARING

14	WP(C)/3876/2020 FIXED	THE CENTRAL BOARD OF SECONDARY EDUCATION Versus JAGADISH BARMAN AND 3 ORS.	MR. U K NAIR MR. A CHETRY MR S KHOUND	MR G J SHARMA DR. J L SARKAR MR. S K MEDHI ASSTT.S.G.I.
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LEAVE NOTE OF ADVOCATES FOR 02/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
4)	MR B ACHARYYA	16-11-2021	To	10-12-2021
5)	MR S SARMA	15-11-2021	To	03-12-2021
6)	MR. N DHAR	22-11-2021	To	22-12-2021
7)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
8)	MR A KALITA	22-11-2021	To	05-12-2021
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10)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
11)	MR J CHOPRA	03-12-2021	To	10-12-2021
12)	MR. A M BORA	22-11-2021	To	03-12-2021
13)	MR G DAS	22-11-2021	To	12-12-2021
14)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
15)	MR. R L YADAV	23-11-2021	To	06-01-2022
16)	MS. K YADAV	23-11-2021	To	06-01-2022
17)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
18)	MR. N BORAH	25-11-2021	To	05-12-2021
19)	MR. S SINHA	26-11-2021	To	02-12-2021
20)	MR K AGARWAL	29-11-2021	To	07-12-2021
21)	MR B BURAGOHAJN	29-11-2021	To	03-12-2021
22)	DR. B N GOGOI	26-11-2021	To	03-12-2021
23)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
24)	MR. D J KAPIL	30-11-2021	To	10-12-2021



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[AT 02:00 PM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

COURT NO: 1

[THIS BENCH WILL SIT AT 2:00 PM

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Arb.P./2/2020	KONGKAN DUTTA Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS.	MRS. S ROY	SC, GMC
2	Arb.P./3/2020 FIXED	M/S. RAITANI ENGINEERING WORKS PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MS. M JAIN	MR G GOSWAMI SC, NF RLY
3	Arb.P./30/2020 FIXED	M/S. C C CONSTRUCTION AND 5 ORS. Versus UNION OF INDIA AND ANR.	MR. R HUSSAIN MRS. S ROY	MR S CHAKRABORTY SC, NF RLY
4	Arb.P./43/2020 FIXED	M/S VIKEE ELECTRICALS Versus KEC INTERNATIONAL LIMITED AND ANR	MR. U K NAIR MS. N SHYAMAL MR. A BORO	MR H SARMA (R-1,2) MR. A BISWAS (R-1,2)
5	Arb.P./21/2021 FIXED	RAJSHEKHAR CONSTRUCTION PVT LTD. Versus THE UNION OF INDIA AND 5 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS U PRASAD	MR H GUPTA (r-1,2) ASSTT.S.G.I.
6	Arb.P./26/2021 FIXED	GAMMON ENGINEERS AND CONTRACTORS PVT. LTD Versus THE BORDER ROADS ORGANISATION (BRO)	MR D DEKA	MR. S S ROY (C.G.C.) ASSTT.S.G.I.
ORDERS				
7	Arb.P./29/2020 FIXED	RAJSHEKHAR CONSTRUCTION PVT. LTD. Versus ASSAM STATE HOUSING BOARD AND ANR.	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MR H K SARMA MR. M SAHEWALLA	
HEARING				
8	Crl.Rev.P./365/2012 FIXED, WITH LCR 3 FILES	MD. JAFAR ALI @ JAFAR ALI Versus THE STATE OF ASSAM	MR.S SINHA MR.S B PRASAD	PP, ASSAM
9	Crl.Pet./379/2012 FIXED, WITH LCR 1 FILE	MAHESH BAISHYA Versus MRS. MRINALI DUTTA	MR.A SARMA MR.K BARUAH	

10	Crl.Rev.P./401/2012 FIXED	VIKRAMJIT KAKATI Versus THE STATE OF ASSAM	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.S DUTTA MS.T TALUKDAR	PP, ASSAM
11	Crl.Rev.P./576/2012 FIXED, WITH LCR 3 FILES	MD. AZAD ALI Versus THE STATE OF ASSAM	MR.T J MAHANTA MS.P BHATTACHARYA MR.B BORA MR.N I CHOWDHURY	PP, ASSAM
12	Crl.Rev.P./588/2012 FIXED, WITH LCR 2 FILES	KUTUB ALI @ KUTUB UDDIN Versus THE STATE OF ASSAM	MR.K A MAZUMDER MD.A HUSSAIN MR. E AHMED MR.N I KHAN MD.J H KHAN	PP, ASSAM
13	Crl.A./255/2013 FIXED, WITH LCR 6 FILES, 1 P.B.	DHANANJAY NARAH Versus STATE OF ASSAM and ANR.	MSB DEVI MS.K D SARMAH MS. S SAIKIA MR.E ALI	PP, ASSAM
14	Crl.Pet./290/2013 FIXED	SMT. SAJANTI GUPTA and 5 ORS Versus THE STATE OF ASSAM AND ANR	MR.I A TALUKDAR MR.P MAJUMDAR	PP, ASSAM
15	Crl.A./347/2013 FIXED, WITH LCR 2 FILES, P.B. 3 NOS.	PRAMOD DUTTA and ANR. Versus CENTRAL BUREAU OF INVESTIGATION	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.B TANTI	MR.P N CHOUDHURY SC, CBI
WITH				
16	Crl.A./363/2013	TAPAN SEN Versus CENTRAL BUREAU OF INVESTIGATION	MRS.M B BARUAH	SC, CBI
WITH				
17	Crl.A./366/2013	TAPAN SEN Versus CENTRAL BUREAU OF INVESTIGATION	MRS.M B BARUAH	SC, CBI
WITH				
18	Crl.A./382/2013	BEDABRATA SAIKIA Versus CENTRAL BUREAU OF INVESTIGATION	MR.Z ALAM MRM J QUADIR MR.S Y AHMED MR.N D SARMA MRS.S HASNAIN	SC, CBI
WITH				
19	Crl.A./383/2013	BEDABRATA SAIKIA Versus CENTRAL BUREAU OF INVESTIGATION	MR.Z ALAM MRM J QUADIR MR.S Y AHMED MR.N D SARMA MRS.S HASNAIN	SC, CBI
20	Crl.Pet./444/2013 FIXED	SANTOSH CHOUDHURY Versus DEEPAK KUMAR RAJAK	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY MR.Z ARAFAT	MR.M HAQUE MR.M K SAH MS.B BHUYAN MD.GIASH UDDIN
21	Crl.Pet./499/2013 FIXED	MD. SAFIQR RAHMAN and ANR. Versus THE STATE OF ASSAM AND 13 ORS	MR.G UDDIN MRM J QUADIR MS.P YASMIN	MR.R DEV(R-6 to 13) PP, ASSAM
22	Crl.Pet./735/2013 FIXED, WITH LCR 3 FILES	RAMGYAN MANDAL and 3 ORS. Versus THE STATE OF ASSAM and ANR.	MR.G N SAHEWALLA MR.P BORA MR.P DEKA MRS.S S BAWARI MR.B KATAKI	PP, ASSAM
23	Crl.Pet./765/2013 FIXED	CHIEF EXECUTIVE OFFICER Versus KAMALAKSHYA DAS and ANR.	MR.U HAZARIKA MR.R HAZARIKA MR.J ROY MR.C CHAKRABORTY	MR.S S S RAHMAN(R-1) RESPONDENT-IN-PERSON

24 CrI.Pet./770/2013
FIXED

DANDI NATH CHOUDHURY
Versus
THE STATE OF ASSAM and ANR

MR.N DUTTA
MR.B M CHOUDHURY
MR.P MAHANTA
MRD P SAHU

MS.M DEV
MS.S BORA
PP, ASSAM
MS.P DEB
MS.N DEB

WITH

CrI.M.C./100/2014
in CrI.Pet./770/2013

DR.MRS STUTI DEKA
Versus
DANDI NATH CHOUDHURY and ANR.

MS.M DEV
MS.S BORA
MS.P DEB

MR.N DUTTA
MR.P MAHANTA
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
DIVISION BENCH-II), ALONG WITH THE FOLLOWING
MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 29-11-2021 TO 03-12-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	PIL/67/2020 B/O	CHAIMON BRAHMA AND 24 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. A CHETRY MS. N SHYAMAL	GA, ASSAM SC, APDCL MR. R BORPUJARI, SC, REVENUE
	WITH I.A.(Civil)/2071/2020 in PIL/67/2020	CHAIMON BRAHMA PATGIRI AND 24 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR	GA, ASSAM SC, APDCL
2	WA/83/2020 FIXED	SMTI RUMI KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR. J. SINGH	MR. R K D CHOUDHURY GA, ASSAM MRS N DEKA MR. K KAUR
3	PIL/71/2021 FIXED	DRISTI FOUNDATION Versus COAL INDIA LTD AND 8 ORS	MR R SHARMA MR S SHARMA	GA, ASSAM SC, COAL INDIA ASSTT.S.G.I.
4	Cont.Cas(C)/420/2021 FIXED	ALL ASSAM TRANSGENDER ASSOCIATION Versus MUKESH C SAHU, IAS AND 7 ORS.	MS. N MODI SWATI. B. BARUAH (TG) MS D K DOLEY	MS. M BHATTACHARJEE (R5)
	WITH PIL/24/2021	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 10 ORS	MS. N MODI MR R YASIN SWATI. B. BARUAH (TG)	GA, ASSAM SC, FINANCE
	WITH I.A.(Civil)/1294/2021 in PIL/24/2021	ALL ASSAM TRANSGENDER ASSOCIATION Versus THE STATE OF ASSAM AND 10 ORS.	MS. N MODI SWATI. B. BARUAH (TG)	GA, ASSAM SC, FINANCE

WITH
I.A.(Civil)/1894/2021
in PIL/24/2021

THE SECRETARY TO THE GOVT. OF
ASSAM AND 3 ORS.

MS. M BHATTACHARJEE

MS. N MODI
SWATI. B. BARUAH (TG)

Versus
ALL ASSAM TRANSGENDER
ASSOCIATION A

HEARING

6	WP(C)/3309/2017 FIXED, WITH LCR	ANUWARA KHATUN @ MANOWARA Versus THE UNION OF INDIA and 4 ORS.	MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY MS.F INTAZ	GA, ASSAM ASSTT.S.G.I.
7	WP(C)/6053/2017 WITH LCR	SAMSUL HAQUE Versus THE UNION OF INDIA AND 3 ORS	MR.A R SIKDAR MR.M H TALUKDAR	GA, ASSAM ASSTT.S.G.I.
8	WP(C)/7507/2017 WITH LCR 1 FILE	MUSTT. TARA BANU Versus THE UNION OF INDIA and 4 ORS.	MR.A H ALAMGIR	GA, ASSAM ASSTT.S.G.I.
9	WP(C)/5000/2018 WITH LCR	MD. BAKKAR ALI SK @ BAKKAR ALI AND 2 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	WP(C)/8088/2018 WITH LCR	MINUWARA BEGUM @ MONUWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. I HUSSAIN MR. L R MAZUMDER	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
11	WP(C)/8205/2018 FIXED, WITH LCR	ABDUL OHAB SHEIKH @ OHAB SHEIKH Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC (R6) ASSTT.S.G.I. SC, ELECTION COMMISSION. (R5) SC, F.T (R2TO4)
12	WP(C)/135/2019 WITH LCR	NUR HUSSAIN Versus THE UNION OF INDIA AND 6 ORS.	MR. M I HUSSAIN MR. M ALI	MR. S C KEYAL SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG SC, F.T ASSTT.S.G.I. SC, ECI
13	WP(C)/5110/2019 WITH LCR	AZIRON BIBI @ AJIRON BIBI Versus THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI	SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2TO4,7)
14	WP(C)/5466/2019 FIXED, WITH LCR	MATIUR RAHMAN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S ISLAM MS F N ZAMAN MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
15	WP(C)/6427/2019 WITH LCR	FORIDUL ISLAM Versus THE UNION OF INDIA AND 7 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
16	WP(C)/6529/2019 WITH LCR	FARIDA BEGUM Versus THE UNION OF INDIA AND 5 ORS	L R MAJUMDAR MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
17	WP(C)/7893/2019 WITH LCR	JAKIR HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MR. I A TALUKDAR MR. B HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

18	WP(C)/8225/2019 B/A, WITH LCR	RUKIYA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR. A R SIKDAR MR A ALI MR. S ISLAM MR. Y ALI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
19	WP(C)/4945/2020 WITH LCR	HAJERA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. J AHMED MR A HAQUE MR. Z RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
20	WP(C)/1581/2021 WITH LCR	FATIMA BIBI @ FATEMA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MR. I A TALUKDAR MR. B HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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2)	MR. R K JAIN	27-10-2021	To	10-12-2021
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4)	MR B ACHARYYA	16-11-2021	To	10-12-2021
5)	MR S SARMA	15-11-2021	To	03-12-2021
6)	MR. N DHAR	22-11-2021	To	22-12-2021
7)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
8)	MR A KALITA	22-11-2021	To	05-12-2021
9)	MR. S K SINGH	23-11-2021	To	02-12-2021
10)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
11)	MR J CHOPRA	03-12-2021	To	10-12-2021
12)	MR. A M BORA	22-11-2021	To	03-12-2021
13)	MR G DAS	22-11-2021	To	12-12-2021
14)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
15)	MR. R L YADAV	23-11-2021	To	06-01-2022
16)	MS. K YADAV	23-11-2021	To	06-01-2022
17)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
18)	MR. N BORAH	25-11-2021	To	05-12-2021
19)	MR. S SINHA	26-11-2021	To	02-12-2021
20)	MR K AGARWAL	29-11-2021	To	07-12-2021
21)	MR B BURAGOHAAN	29-11-2021	To	03-12-2021
22)	DR. B N GOGOI	26-11-2021	To	03-12-2021
23)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
24)	MR. D J KAPIL	30-11-2021	To	10-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,2nd December 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-IV, FROM ITEM NO.1 TO 61), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 29-11-2021 TO 03-12-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/325/2021 WP(C)/1688/2020 (Disposed), FIXED	JAMIR UDDIN MONDAL AND ANR Versus JISHNU BARUA, IAS AND 7 ORS	MR. M U MONDAL MD. I H KHAN	
2	WP(C)/3691/2021	INTAZ ALI SHEIKH AND 67 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M U MONDAL MS. N NASRIN MR. M HUSSAIN MD. I H KHAN	GA, ASSAM SC, REVENUE
3	WP(C)/1031/2021 FIXED	PINKI BARMAN @ PINGKI BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOUDHURY MR. R Deka MR M BARMAN S I AKAND	MS K PHUKAN (GA, ASSAM) SC, RAILWAY MR P.S.DEKA (SC, REVENUE AND DISASTER MANAGEMENT)
4	WP(C)/4475/2021 FIXED	BARAPUJIA SAMABAI SAMITY LTD AND 27 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR B KAUSHIK MR. K KALITA MR H KALITA	GA, ASSAM
	WITH I.A.(Civil)/1446/2021 in WP(C)/4475/2021	BARAPUJIA SAMABAI SAMITY LTD AND 27 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MR A KALITA MR. K KALITA MR H KALITA	GA, ASSAM
5	WP(C)/4268/2021	BARALIMARI S S LTD AND 20 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR B KAUSHIK L SANGTAM MR H KALITA	GA, ASSAM

6	WITH WP(C)/4619/2021	CHAPAI SAMABAYA SAMITEE LTD. AND 16 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. K KALITA MR H KALITA	GA, ASSAM
7	WP(C)/4637/2021 FIXED	SHAHADAT ALI AND 6 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MS. R CHOUDHURY MR D. CHAKRABORTY	GA, ASSAM SC, I W A OF INDIA SC, REVENUE ASSTT.S.G.I.
8	WITH WP(C)/6230/2017	ZUBBAR ALI AND 67 ORS Versus THE STATE OF ASSAM AND 9 ORS	MRS. R CHOUDHURY MS. A BEGUM MR. A H M R CHOUDHURY	GA, ASSAM MR. S DUTTA SC, NHIDC (R 9, 10) SC, REVENUE (R 1) MS B CHETRI
9	WITH WP(C)/6299/2017	MUN DAS and 39 ORS. Versus THE UNION OF INDIA and 16 ORS.	MR.A WAHAB MR.M U MONDAL MSN NASRIN MDI H KHAN	MR. S C KEYAL GA, ASSAM(RES- 6,8 -13) MR.G GOSWAMI(Rly.Adv.) SC, NHIDC (R 16 & 17) MS B CHHETRI ASSTT.S.G.I.(RES-1) SC, FINANCE(RES- 7)
10	WP(C)/5344/2021 FIXED	EPTISA SERVICIOS DE INGENIERIA S-L AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
11	WP(C)/5462/2021 FIXED	UID NO. 12140313 CT/GD SHIBU M Versus THE UNION OF INDIA AND 6 ORS.	MR. D P BORAH MR B PAUL	ASSTT.S.G.I.
12	WP(C)/5585/2021 FIXED	BHARATI BASUMATARY AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR P UPADHYAY MR. G K MEDHI MR A UPADHYAY	MR. K KALITA (SC, IGGL- R NO.3,4) ASSTT.S.G.I.
13	WP(C)/5603/2021 FIXED	RONGPUR CO OPERATIVE SOCIETY LTD AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI MS. P DEVI	GA, ASSAM
14	WP(C)/5719/2021 FIXED	GONESH TERON Versus THE STATE OF ASSAM AND 5 ORS	DR. R SARMAH MS. M PAUL	SC, FOREST SC, K A A C
15	WP(C)/5979/2021 FIXED	ANSUMWI NARZARY Versus THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR. A BORO MS N NEWME MR A CHETIA	GA, ASSAM SC, BTC SC, FINANCE
16	WP(C)/5983/2021 FIXED	ANSUMWI NARZARY Versus THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR MR. A BORO MS N NEWME MR A CHETIA	GA, ASSAM SC, FINANCE SC, BTC
17	WP(C)/6002/2021 FIXED	HALIMA KHATUN AND 6 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR M AHMED MR. N J DUTTA MR R A AHMED MR Z RAHMAN	SC, P AND R.D. GA, ASSAM
18	WP(C)/6079/2021 FIXED	PIJUSH MARAK BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS.	M ALAMGEER MR. A H M R CHOUDHURY MR F A AHMED	SC, PWD SC, BTC
19	WITH WP(C)/5976/2021	MANIK BRAHMA MUSHAHARY Versus THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR MR. A CHETIA MR. A BORO	GA, ASSAM SC, BTC SC, PWD
20	WITH WP(C)/6076/2021	ASHOK ISLARY Versus THE STATE OF ASSAM AND 6 ORS.	M ALAMGEER MR. A H M R CHOUDHURY MR F A AHMED	SC, PWD SC, BTC
21	WP(C)/6157/2021 FIXED	IQBAL BAHAR Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	GA, ASSAM

22	WP(C)/6172/2021 FIXED	SUBRATA SARKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, REVENUE
	WITH			
23	WP(C)/2781/2020	MANGALDAI SCHEDULED CASTE FISHERMAN CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D P BORAH	DR. B AHMED (R-5) GA, ASSAM MR. N HAQUE (R-5) MR. A K AZAD (R-5) MR. B D DEKA (R-4) MR. M DAS (R-4) MR. N CHAUDHURY (R-4)
24	WP(C)/6263/2021 FIXED	SIDDIK ALI @ ABUBAKKAR SIDDIK AND 259 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. J ABBAS MR S A BARBHUYAN	GA, ASSAM SC, REVENUE
		ORDER (STAY VACATING)		
25	I.A.(Civil)/2051/2021 B/O in WP(C)/2845/2021 WITH WP(C)/2845/2021	THE UNION OF INDIA AND 3 ORS Versus NCDC-GPT-ALLIED INFRA (JV) NCDC- GPT (JV) Versus THE UNION OF INDIA AND 4 ORS	MR. U K GOSWAMI	MR. U K GOSWAMI MS G SARMAH SC, NF RLY SC, FOREST
	WITH			
26	WP(C)/2860/2021	N C DAS ALLIED INFRA (JV) Versus THE UNION OF INDIA AND 4 ORS	MR. U K GOSWAMI	MS G SARMAH SC, NF RLY SC, FOREST
		ORDER (IMPLEADMENT OF PARTY)		
27	I.A.(Civil)/2053/2021 B/O in WP(C)/6007/2021 WITH WP(C)/6007/2021	M/S MAHABALA GEO PRIVATE LIMITED Versus ASIAN ENERGY SERVICES LTD. AND ANR. ASIAN ENERGY SERVICES LTD. AND ANR. Versus OIL INDIA LIMITED	MR. R M DEKA MR D J DAS MR G KHANDELIA MR. K DEKA	MR G KHANDELIA SC, OIL SC, O I L
		ADMISSION		
28	WP(C)/1225/2020 B/O	PORIMAL KUMAR BHOWMIK Versus THE STATE OF ASSAM AND 3 ORS.	MR. J LASKAR MR. A BASUMATARY	GA, ASSAM MS. K SAIKIA, SC, EXCISE DEPTT.
29	WP(C)/2495/2021 FIXED	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 6 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR. A C SARMA MR G BHARADWAJ MR B DEORI
	WITH			
30	WP(C)/2525/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR. M DUTTA MR. M A CHOUDHURY
	WITH			
	I.A.(Civil)/1680/2021 in WP(C)/2525/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 6 ORS		SC, PWD ROAD ASSTT.S.G.I.
	WITH			
31	WP(C)/2535/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD
	WITH			
	I.A.(Civil)/1684/2021 in WP(C)/2535/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 6 ORS		SC, PWD ROAD ASSTT.S.G.I.
	WITH			
32	WP(C)/2626/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY

	WITH I.A.(Civil)/1681/2021 in WP(C)/2626/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 6 ORS E		SC, PWD ROAD ASSTT.S.G.I.
33	WITH WP(C)/2656/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY
	WITH I.A.(Civil)/1683/2021 in WP(C)/2656/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 6 ORS		SC, PWD ROAD ASSTT.S.G.I.
34	WITH WP(C)/2674/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY
	WITH I.A.(Civil)/1685/2021 in WP(C)/2674/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 6 ORS		SC, PWD ROAD ASSTT.S.G.I.
35	WP(C)/3225/2021 FIXED	VEDANG RADIO TECHNOLOGY PRIVATE LIMITED, AND ANR Versus THE STATE OF ASSAM AND 14 ORS	MR. U K NAIR MR. M DUTTA MR. A BHATTACHARYYA	MR. M K CHOUDHURY MR. S CHAKRABORTY SR, GA, ASSAM
36	WP(C)/3228/2021 B/O	DILIP KUMAR SINGHANIA Versus THE STATE OF ASSAM AND 5 ORS	MR. R K AGARWALA MR H BETALA MR C KUMAR MR. T DOLEY	SC, FOREST
37	WITH WP(C)/3198/2021	MARUTI TIMBER AND FURNITURES Versus THE STATE OF ASSAM AND 6 ORS.	MR D K DAS MR. R K AGARWALA MR H BETALA MR C KUMAR	SC, FOREST
38	WP(C)/3475/2021 FIXED	KISHOR KALITA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM
<u>ORDERS</u>				
39	Review.Pet./98/2021 WP(C)/6242/2012 (Disposed), FIXED	ASAR UDDIN Versus MD. JALAL UDDIN @ JALOK AND 4 ORS.	ALHAJJ I UDDIN MRS. R MOMTAZ MR. A H M R CHOUDHURY	GA, ASSAM
40	WP(C)/2699/2021 FIXED	RAJ KUMAR BAJAJ Versus STRESSED ASSETS STABILIZATION FUND AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	MR. R J DAS
41	WITH WP(C)/7259/2019	M/S. NATIONAL BOARDS LTD. Versus STRESSED ASSETS STABILIZATION FUND AND 3 ORS.	MR S N SARMA SENIOR ADVOCATE MR. A J DAS MR P DEKA MR. N BORUAH MR G RENGMA	MS N NATH MR. M DUTTA MR. A GANGULY MR. A DUTTA MR. A DHANUKA
42	WP(C)/4539/2021 FIXED	RAJESH AGARWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. S K SINGH MR. A GANGULY MR. A DUTTA MR. A DHANUKA	GA, ASSAM
43	WP(C)/4552/2021 FIXED	SANTOSH DEVI SHARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
4)	MR B ACHARYYA	16-11-2021	To	10-12-2021
5)	MR S SARMA	15-11-2021	To	03-12-2021
6)	MR. N DHAR	22-11-2021	To	22-12-2021
7)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
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12)	MR. A M BORA	22-11-2021	To	03-12-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-III]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 1 TO 67)
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5538/2021 FIXED	HEMLATA KHANIKAR @ HEMALATA KHANIKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA	SC, HEALTH
2	WP(C)/6340/2021 FIXED	DEEP PEGU Versus THE STATE OF ASSAM AND 8 ORS	MR D K DAS MR H BETALA MR C KUMAR	GA, ASSAM SC, WPT AND BC SC. WATER RESOURCE DEPTT.
ADMISSION				
3	WP(C)/2078/2016 FIXED	HABIBUR RAHMAN KHAN and 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR.S K BARKATAKI MS.M DAS MS.B SARMA MR.D K NATH	GA, ASSAM MR R DHAR, SC, HANDLOOM AND TEXTILE DEPARTMENT, ASSAM
4	WP(C)/5528/2016 FIXED	BIRENDRA KUMAR SINGH Versus THE STATE OF ASSAM and 2 ORS.	MR. P K ROY MR. S K CHAKRABORTY MS. M DUTTA MS. A CHAKRABORTY	GA, ASSAM
5	WP(C)/9073/2019 FIXED	PRASANTA KR. GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. S BORTHAKUR MR D GOGOI	SC, AG SC, FOREST SC, FINANCE
6	WP(C)/1550/2021 FIXED	RANU KANTA DEB Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	GA, ASSAM SC, AG
7	WP(C)/4958/2021 FIXED	SRI DEBAJIT DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR A CHAKRABORTY	SC, PWD
8	WITH WP(C)/3021/2021	DEBAJIT DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR H K DAS MR. M P SARMA MR. U PATHAK	GA, ASSAM SC, PWD

	WITH I.A.(Civil)/1088/2021 in WP(C)/3021/2021	ASSAM PWD ENGINEERS SERVICE ASSOCIATION Versus THE STATE OF ASSAM AND 7 ORS.	MR. A PHUKAN MR. W SHARMA	GA, ASSAM
		ORDERS		
9	WP(C)/2859/2020 FIXED	TAPAS BOSE Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY MR. R PAUL	GA, ASSAM MR. I CHOUDHURY MR R L CHUTIA
10	WP(C)/3826/2020 FIXED	NIRMALI BHATTACHARJEE Versus THE STATE OF ASSAM AND 7 ORS	MR. B BARUAH MR. C BARUAH	SC, AG MR. A PHUKAN, (SC, SECRETARIAT ADMINISTRATION DEPARTMENT, GOVERNMENT OF ASSAM) SC, FINANCE
11	I.A.(Civil)/1832/2021 B/O in WP(C)/8027/2018 WITH WP(C)/8027/2018	JYOTIPRAN KUMAR AND ANR. Versus THE STATE OF ASSAM AND 21 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI	SC, EXCISE DEPTT.
		SHRI JYOTIPRAN KUMAR AND ANR. Versus THE STATE OF ASSAM AND 21 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI	MR. K N CHOUDHURY (R6, R8, R21-R23) MR. P N GOSWAMI MR. N J KHATANIAR MR. P P MEDHI (R6, R8, R21-R23) MR. D J DAS MR. D J DAS SC, EXCISE DEPTT.
12	WITH WP(C)/5481/2013	JYOTIPRAN KUMAR and 2 ORS. Versus THE STATE OF ASSAM AND 34 ORS	MR.M K CHOUDHURY MR.N BARUAH	GA, ASSAM MR.D BORA MS.S SEAL MR.H SARMA(R-3to6,8&9, 11&12,16to18, 22to27,29to32) MR.I CHOUDHURY(R- 3to6,8&9, 11&12,16to18, 22to27,29to32) MR. G PHUKAN(R- 3to6,8&9, 11&12,16to18, 22to27,29to32) MS.E SHARMA SC, EXCISE DEPTT.
		HEARING		
13	WP(C)/3886/2019 PART-HEARD, FIXED	BHABA KRISHNA RAY TALUKDAR Versus THE STATE BANK OF INDIA AND 3 ORS.	MR. R SARMA MR. S BANIK MS M DEKA MR H TALUKDAR	MR H BURAGOHAIR MR S S SHARMA MR. B J MUKHERJEE
14	WP(C)/3463/2012 WITH ONE FILE, FIXED	PRASENJIT CHOUDHURY Versus THE STATE OF ASSAM AND ORS	MR.U K NAIR MR.A CHETRY MR. B SARMA	GA, ASSAM
15	WP(C)/7158/2015 FIXED	On the death of TILESWAR DUTTA,REP BY his wife SMTI. MAKHANI DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR. P KATAKI MS. R BEGUM	SC, FINANCE
16	WP(C)/1772/2016 FIXED	LACHIT CHANDRA SALOI Versus THE STATE OF ASSAM AND 3 ORS	MRJ PAYENG MS.A ISLAM	GA, ASSAM
17	WP(C)/8318/2018 FIXED	MD. NUR @ NOOR ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. P KATAKI MRS R BEGUM	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,2nd December 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 5

[CRIMINAL SPECIAL DIVISION BENCH]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO SPECIAL DIVISION BENCH), ALONG WITH THE FOLLOWING MATTERS

LEARNED ADVOCATES ARE REQUESTED TO REMAIN PRESENT FOR HEARING OF THE MATTERS LISTED IN THE HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021 BEFORE THE HONOURABLE SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/1888/2021 B/O, CONNECTED WITH ITEM NO. 18 IN PART-II HEARING LIST in Mat.App./78/2018	SRI SADESH SARKAR Versus SMTI BABLI BISWAS	MRS. R MOMTAZ	MR B CHANDA
HEARING				
2	Crl.A./19/2020 WITH LCR 5 FILES, P.B. 2 NOS.	KUMAR ALI @ KOMAR ALI AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED	MR I AHMED (R2) PP, ASSAM
3	WITH Crl.A./21/2020	SAHIDUL ALI Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED	MR I AHMED (R2) PP, ASSAM
4	Death Sentence Ref./1/2021 WITH O/N, LCR 2 FILES, P.B. 2 NOS.	THE STATE OF ASSAM, Versus MANGAL PAIK	PP, ASSAM	MR K AGARWAL, AMICUS CURIAE MR. A BHATTACHARYA, AMICUS CURIAE
5	WITH CRL.A(J)/14/2021	MANGAL PAIK Versus THE STATE OF ASSAM		PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
4)	MR B ACHARYYA	16-11-2021	To	10-12-2021
5)	MR S SARMA	15-11-2021	To	03-12-2021
6)	MR. N DHAR	22-11-2021	To	22-12-2021
7)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
8)	MR A KALITA	22-11-2021	To	05-12-2021
9)	MR. S K SINGH	23-11-2021	To	02-12-2021
10)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
11)	MR J CHOPRA	03-12-2021	To	10-12-2021
12)	MR. A M BORA	22-11-2021	To	03-12-2021
13)	MR G DAS	22-11-2021	To	12-12-2021
14)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
15)	MR. R L YADAV	23-11-2021	To	06-01-2022
16)	MS. K YADAV	23-11-2021	To	06-01-2022
17)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
18)	MR. N BORAH	25-11-2021	To	05-12-2021
19)	MR. S SINHA	26-11-2021	To	02-12-2021
20)	MR K AGARWAL	29-11-2021	To	07-12-2021
21)	MR B BURAGOHAİN	29-11-2021	To	03-12-2021
22)	DR. B N GOGOI	26-11-2021	To	03-12-2021
23)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
24)	MR. D J KAPIL	30-11-2021	To	10-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,2nd December 2021]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO.1 TO 32), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 29-11-2021 TO 03-12-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3405/2021	MANJIT KARMAKAR @ MONOJIT AND 2 ORS Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
2	Bail Appln./3423/2021	MD. LILCHAN UDDIN Versus THE STATE OF ASSAM	MD A ALI MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	PP, ASSAM
<u>MOTION</u>				
3	Crl.Rev.P./275/2021 B/O	SUBHASH CHANDRA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M BISWAS MS M DAS	PP, ASSAM
4	AB/4016/2021	SELIM AHMED AND 2 ORS Versus THE STATE OF ASSAM	MR. P BOIRAGI MR. P C R DAS MRS. S DEKA	PP, ASSAM
5	AB/4017/2021	MUNINDRA DAS Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
6	AB/4021/2021	NURJAMAL ISLAM Versus THE STATE OF ASSAM	MR K BHUYAN MR N ISLAM	PP, ASSAM
7	AB/4027/2021	PAPU BHUYAN Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
<u>ADMISSION</u>				
8	Crl.Rev.P./357/2017 WITH LCR 3 FILES, FIXED	MAN MOHAN GUPTA Versus SUPER SALES CORPORATION	MR.H GUPTA MS.R M SARMAH	MR. A K JAIN

9	Crl.Pet./854/2017	NAREN CHANGMAI and 2 ORS. Versus THE STATE OF ASSAM and 2 ORS.	MS. S BHUYAN MR. B B NARZARY MR. P MAHANTA MR. P MAHANTA MS. P SAHARIA	R M DEKA D DEKA MR. D J DAS PP, ASSAM
BAIL HEARING				
10	AB/45/2021	INDRANI UZIR AND ANR Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
11	AB/160/2021	RATNESWAR RABHA AND ANR Versus THE STATE OF ASSAM	MR. A B ROY MR. P K SARMA	PP, ASSAM
12	AB/677/2021	SARBANANDA SARMAH Versus THE STATE OF ASSAM	MR D TALUKDAR MR P CHOUDHURY MS T. DEB CHOUDHURY	PP, ASSAM
13	AB/715/2021	MD. SAFIKUL HAQUE Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
14	AB/950/2021	KRISHNA KANTA DEKA Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
15	AB/1014/2021	ROSHIDUL ISLAM @ RASHIDUL ALI @ POPI AND 2 ORS Versus THE STATE OF ASSAM	MR. M HUSSAIN	PP, ASSAM
16	AB/1104/2021	BITUPAN DUTTA Versus THE STATE OF ASSAM	MR M GARODIA MS R DAS	PP, ASSAM
17	AB/1219/2021	DIBYAJYOTI DEKA AND ANR. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
18	AB/1256/2021	MOMI SARMA AND 2 ORS Versus THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
19	AB/1658/2021	JAHIRUL ISLAM Versus THE STATE OF ASSAM	MR. S U AHMED MR A HAWARI	PP, ASSAM
20	AB/1709/2021 FIXED	MD. MIFTAHUZ ZAMAN Versus THE STATE OF ASSAM	MR T H HAZARIKA Mukesh Sharma MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
21	AB/1792/2021	FORIZ UDDIN LASKAR AND 4 ORS Versus THE STATE OF ASSAM	MR. A M BARBHUIYA	PP, ASSAM
22	AB/1917/2021	DHRUBAJYOTI BANIA 3 ORS Versus THE STATE OF ASSAM	MR. M K SHARMA	PP, ASSAM
23	AB/1966/2021	FARHAN LASKAR Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
24	AB/1995/2021	BINOD GHEISING Versus THE STATE OF ASSAM	MR. M K SHARMA MS. S S SAIKIA	PP, ASSAM
25	AB/1997/2021	GAUTAM PAUL Versus THE STATE OF ASSAM	MR. T BARUAH MS A DAS	PP, ASSAM
26	AB/2342/2021 FIXED	MD NAKIBUDDIN AHMED Versus THE STATE OF ASSAM	MR. P J SAIKIA MS. M KECHII	PP, ASSAM
27	AB/3044/2021 FIXED	HARI PRAKASH KARMAKAR Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM

28	AB/3240/2021 FIXED	VIVEK PHUKAN AND ANR Versus THE STATE OF ASSAM	MR. A TALUKDAR MR. M BISWAS MS M DAS	PP, ASSAM
29	AB/3387/2021	BHARAT SHAW AND ANR Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR B P BORAH
30	AB/3438/2021	UTPALENDU DAS Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
31	AB/3440/2021	DEVEN SINGH @ DEVENDRA SINGH AND 3 ORS. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS	PP, ASSAM
32	AB/3448/2021	RAJ AGARWAL Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS	PP, ASSAM
33	AB/3482/2021	ALAKESH CHOUDHURY Versus THE STATE OF ASSAM	MR. L K BORAH MR. J PAWE	PP, ASSAM
34	AB/3484/2021	MD. RIYAKAT ALI AND ANR Versus THE STATE OF ASSAM	MR B KAKATI MR A ALI MRS. R BORO	PP, ASSAM
35	AB/3486/2021	FAJUL UDDIN LASKAR Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MD. S ALOM	PP, ASSAM
36	AB/3497/2021	RAMCHARON SARKAR AND 8 ORS Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
37	AB/3510/2021	JAHERA BEGUM CHOUDHURY AND ANR Versus THE STATE OF ASSAM	MR Z ALAM MR. U B SARMA MS. S NAZNEEN	PP, ASSAM
38	AB/3546/2021	RAJDEEP DAS AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
39	AB/3548/2021	PRANAB SARMA AND 5 ORS Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
40	AB/3588/2021	SAURABH GOGOI Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
41	AB/3602/2021	KAMAL UDDIN KHAN AND ANR Versus THE STATE OF ASSAM	DR. B AHMED MR K UDDIN MR. A K AZAD	MR H R CHOUDHURY PP, ASSAM
42	AB/3621/2021 FIXED	MOIN UDDIN CHOWDHURY Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM

ORDERS

43	I.A.(CrI.)/462/2021 AB 417/2021(D/O) in Bail Appln./417/2021	BHARGAV DEKA Versus THE STATE OF ASSAM	MR. A CHAUDHURY	PP, ASSAM
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HEARING

44	CrI.Rev.P./300/2011 FIXED	KACHU SEIKH and ANR. Versus THE STATE OF ASSAM	MR F K R AHMED MR J UDDIN MR.M HASHAN	PP, ASSAM
45	CrI.Rev.P./236/2012 FIXED, WITH LCR 6 FILES	JILLUL HAQUE @ AHMED Versus THE STATE OF ASSAM	MR A TIWARI(Amicus Curiae) MR.K SARMA MD.A HUSSAIN MR.D DAS MS.K M SARMA	PP, ASSAM

46 Crl.Rev.P./250/2012
FIXED, WITH LCR 5 FILES

BHAIRAB DAS
Versus
THE STATE OF ASSAM

MR A TIWARI(Amicus
Curiae)
MR.P K DAS
MR.A R MEDHI
MRN J DAS
MR.A CHOUDHURY
MS M BHATTACHARYA

PP, ASSAM

47 Crl.Rev.P./362/2012
FIXED, WITH LCR 2 FILES

SANJIB KUMAR NATH
Versus
THE STATE OF ASSAM

MR.D P CHALIHA
MS.A MAHANTA
MR.U P CHALIHA
MR.S RAJBANGSHI

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
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21)	MR B BURAGOHAJN	29-11-2021	To	03-12-2021
22)	DR. B N GOGOI	26-11-2021	To	03-12-2021
23)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
24)	MR. D J KAPIL	30-11-2021	To	10-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,2nd December 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CIVIL BENCH-II) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 29-11-2021 TO 03-12-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/4372/2021 B/O	DIPAK GHOSH Versus THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR. K I MAZUMDER	SC, ELEM. EDU SC, SSA
MOTION				
2	WP(C)/2710/2021 B/O	DR. PRANAB KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. U B SARMA MRS. G SARMA	SC, HIGHER EDU
3	WP(C)/6379/2021 B/O	REENA AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. D F A AHMED	SC, ELEM. EDU GA, ASSAM
ORDER (STAY VACATING)				
4	I.A.(Civil)/1270/2021 B/O in WP(C)/2009/2021 WITH WP(C)/2009/2021	ABU BAKKAR SIDDIQUE Versus UMMAT ALI MONDAL AND 7 ORS. UMMAT ALI MONDAL Versus THE GOVERNMENT OF ASSAM AND 7 ORS	MS. R CHOUDHURY MRS. B GOGOI MS M DAS MR. P SAIKIA	SC, ELEM. EDU MR. P SAIKIA SC, ELEM. EDU MR. J AHMED (r-6) MS. R CHOUDHURY MR. P A AHMED (r-6) MS S S ZIA MRS. A KHANAM (r-6)
	WITH I.A.(Civil)/1641/2021 in WP(C)/2009/2021	ZEL HOQUE ALI MIAH Versus UMMAT ALI MONDAL AND 7 ORS.	MR. J AHMED MR. P A AHMED (r-6) MRS. A KHANAM (r-6)	SC, ELEM. EDU MR. J AHMED (r-6) MS. R CHOUDHURY MR. M DAS MRS. B GOGOI MS S S ZIA MR. P SAIKIA
ADMISSION				

5	WP(C)/443/2016 B/O	DR. INDRANEE PHOOKAN BAROOAH Versus THE GAUHATI UNIVERSITY and ANR.	MR. Y S MANNAN MS. R AKHTAR MS. S GOHAIN	SC, G U
6	WP(C)/999/2018 WP(C)/4760/2013 WP(C)/6242/2012 (Both Disposed), FIXED WITH	ZAHURUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM MR. M P SARMA	SC, HIGHER EDU MR. A CHAMUAH, SC UGC
7	WP(C)/2479/2015	ASIR UDDIN AHMED and 2 ORS. Versus THE STATE OF ASSAM AND 10 ORS	MR.S BANIK MR.H GUPTA	MR.R ISLAM(R-6) MR.D A KAIYUM(R-5) MR.M DUTTA(R-6) MR. A CHAMUAH(R-10) MR.A AHMED(R-5) MS.K BARPUJARI SC, U G C MR.N UDDIN(R-6) SC, HIGHER EDUCATION ASSTT.S.G.I.
8	WP(C)/1971/2020 B/O	BADRINATH PANDEY Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K DAS MR D BARMAN	SC, SEC. EDU.
9	WP(C)/2180/2020 B/O	HIYAMANI KALITA Versus GAUHATI UNIVERSITY AND 2 ORS.	MR. S K DAS MR D BARMAN	MRS. P BARMAN (BORKAKOTI) (R-3) MR. A NARZARI (R-3) SC, G U
10	WP(C)/865/2021 B/O	DR. AMAD UDDIN Versus THE STATE OF ASSAM AND 10 ORS	MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU MR. K R BORA (R-3,4,5,6)
11	WP(C)/2155/2021 B/O	BAHAR UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 7 ORS	MR H R A CHOUDHURY MR J ABEDIN MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU SC, SSA SC, FINANCE
ORDERS				
12	Cont.Cas(C)/149/2020 FIXED	R.K.CHANDRA SENA SINGHA Versus PREETAM SAIKIA AND 5 ORS.	MR. U K GOSWAMI	MR S M T CHISTIE MR. P K BORAH (R1) MS. N PHUKAN (R1)
13	Cont.Cas(C)/58/2021 B/O	ABDUL SATTAR Versus PREETOM SAIKIA AND ANR.	MR. S K DAS MR D BARMAN	
14	WP(C)/611/2021 FIXED	GAURAV CHAUHAN Versus THE STATE OF ASSAM AND 8 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MR. P N GOSWAMI MR. K P PATHAK	SC, WPT AND BC SC, HEALTH SR. GA, ASSAM
WITH				
15	WP(C)/862/2021	PRIYADARSHINI KURMI AND 4 ORS Versus THE STATE OF ASSAM AND 15 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE	GA, ASSAM SC, WPT AND BC SC, HEALTH
HEARING				
16	WP(C)/3546/2014	MEGHA TECHNICAL and ENGINEERS PVT.P LIMITED Versus THE STATE OF ASSAM AND 3 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.R DUBEY
WITH				
17	WP(C)/1224/2014 FIXED	MANIK CHAND and SONS JEWELLERS PVT. LTD. and ANR. Versus THE STATE OF ASSAM AND 3 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY	MR.S SAIKIA SC, TAXES
18	WP(C)/3043/2015	SMTI BARNALI DEKA Versus THE STATE OF ASSAM and 2 ORS,	MR.M BISWAS MR.R GOGOI MR.S DUTTA MR.H KAKATI	MR.B P BORAH(R-3) MRSR BORAH(R-3) MRB TAID(R-3) SC, HIGHER EDUCATION MR.P J DUTTA(R-3)

19	WP(C)/1130/2016 B/O	DR. GITAMONI HANDHIQUE GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR N DUTTA(SR.ADV.) MR.M U MAHMUD MR.A DAS MR.F ISLAM MR.M ALI MR.A RAHMAN	MR.K K PHUKAN(R- 3&4) MR. D C BORAH R-5 MR.S BORA(R-5) MR.L N DIHINGIA(R-5) MS.A GOGOI(R-5) SC, HIGHER EDUCATION
20	Review.Pet./150/2018 WP(C) 61/2011(D/O)	PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM Versus ALL ASSAM RETIRED OFFICERS TEACHERS AND EMPLOYEES COMMITTEE AND 5 ORS	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI	MR. M K CHOUDHURY GA, ASSAM MR. A BARUAH
WITH				
21	Cont.Cas(C)/619/2016	ALL ASSAM RETIRED OFFICERS TEACHERS AND EMPLOYEES' COMMITTEE and ANR Versus VINOD KUMAR PIPERSENIA and 3 ORS	MS.N KAKOTY MR.M K CHOUDHURY MS.A CHOUDHURY MRP BHARDWAJ MR.T N SRINIVASAN	MR.D SAIKIAR-2 MR.S K MEDHI(R-4) MR.A DAS(R-4) MR.B GOGOI(R-2) MR.P NAYAK(R-2) MR.J DAS(R-4) MR.S DUTTA(R-4)

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LEAVE NOTE OF ADVOCATES FOR 02/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
4)	MR B ACHARYYA	16-11-2021	To	10-12-2021
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13)	MR G DAS	22-11-2021	To	12-12-2021
14)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
15)	MR. R L YADAV	23-11-2021	To	06-01-2022
16)	MS. K YADAV	23-11-2021	To	06-01-2022
17)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
18)	MR. N BORAH	25-11-2021	To	05-12-2021
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20)	MR K AGARWAL	29-11-2021	To	07-12-2021
21)	MR B BURAGOHAJIN	29-11-2021	To	03-12-2021
22)	DR. B N GOGOI	26-11-2021	To	03-12-2021
23)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
24)	MR. D J KAPIL	30-11-2021	To	10-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,2nd December 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL APPEAL, FROM ITEM NO. 33 TO 63) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 29-11-2021 TO 03-12-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Bail Appln./3173/2021 B/O	AMARJIT GOHAIN BARUAH Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
MOTION (BA)				
2	Bail Appln./3404/2021	IMRAN AHMED @ MD. IMRAN HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI MR. S A AHMED	PP, ASSAM
3	Bail Appln./3408/2021	DIP JYOTI MEDHI Versus THE STATE OF ASSAM	MR N M HAZARIKA	PP, ASSAM
4	Bail Appln./3412/2021	PARAG DAS AND ANR Versus THE STATE OF ASSAM	MR. N K KALITA MR. R D BHUYAN MR D DEKA	PP, ASSAM
5	Bail Appln./3413/2021	MD. NUR HUSSAIN SHEIKH AND ANR Versus THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MR. M R Z CHOUDHURY	PP, ASSAM
6	Bail Appln./3414/2021	MOJAHIDUL ALOM Versus THE STATE OF ASSAM	MR. R CHETRI	PP, ASSAM
7	Bail Appln./3415/2021	AJJUL HAQUE Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
8	Bail Appln./3416/2021	SAHID ALI Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM

9	Bail Appln./3420/2021	RAHUL AMIN Versus THE STATE OF ASSAM	H A AHMED MR. R ALI	PP, ASSAM
10	Bail Appln./3422/2021	SIDDIK ALI Versus THE STATE OF ASSAM	H A AHMED MR. R ALI MR A S SK	PP, ASSAM
MOTION				
11	AB/4008/2021	HAZAROT ALI Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS A BORAH MS. J GHOSH MR. U GOSWAMI MS. R DEVI	PP, ASSAM
12	AB/4010/2021	GUNAJIT BANIK Versus THE STATE OF ASSAM	MR. P J SAIKIA MR. P BORDOLOI	PP, ASSAM
13	AB/4011/2021	SUNIL SARMA AND ANR Versus THE STATE OF ASSAM	MR. U B SARMA MRS. G SARMA	PP, ASSAM
14	AB/4013/2021	MONOWAR HUSSAIN AND 4 ORS Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR. G A CHOUDHURY	PP, ASSAM
15	AB/4018/2021	GAUTAM GOGOI @ RYAN Versus THE STATE OF ASSAM	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER	PP, ASSAM
16	AB/4019/2021 B/O	SUBIN DAS Versus THE STATE OF ASSAM	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	PP, ASSAM
17	AB/4020/2021	BHUBANESWAR MUSHAHARY @ BHUBANESWAR RAMSIARI Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR S A BARBHUYAN	PP, ASSAM
18	AB/4022/2021	KHAIRUL HOQUE Versus THE STATE OF ASSAM	MR. J KALITA	PP, ASSAM
19	AB/4024/2021	AFSAR UDDIN SK @ MD. AFSAR UDDIN SK Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR. M A AHMED	PP, ASSAM
20	AB/4025/2021	ATOWAR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N UDDIN MR. M ISLAM MR R ISLAM	PP, ASSAM
21	AB/4026/2021	AMIR KHAN Versus THE STATE OF ASSAM	MD M RAHMAN J U AHMED MR B DEKA	PP, ASSAM
ADMISSION				
22	CrI.Pet./240/2018	DULAL CH. DEY Versus KUKU RANI DEY	MR. N K KALITA	MR. S KHOUND
23	CrI.A./108/2021 WITH OFFICE NOTE	SHAMPA MALLIK Versus THE STATE OF ASSAM AND 2ORS	MR. A ROY MR. B J MUKHERJEE MS R SAHA	PP, ASSAM
24	CrI.A./190/2021	SMT. JAYA ARORA Versus THE STATE OF ASSAM ANR.	MS P TALUKDAR	MS. P CHAKRABORTY MS. A DAS MS. K KHAN PP, ASSAM
25	CrI.Pet./537/2021 WITH LCR 2 FILES	MD. FAZAR ALI Versus THE STATE OF ASSAM AND ANR	MR. N HOQUE MD. S HUDA MR. Md. ARIF	MR H BARUAH (R-2) PP, ASSAM

BAIL HEARING (BA)

26	Bail Appln./1943/2021 FIXED	MD. MUKRRAMIN Versus THE STATE OF ASSAM	MR I RAFIQUE MS. M MEDHI MS. S DEVI	PP, ASSAM
27	Bail Appln./3046/2021 FIXED	RAMESH KALITA Versus THE STATE OF ASSAM	MR. J C GOGOI MR. R KALITA MR B ISLAM	PP, ASSAM
28	Bail Appln./3130/2021 FIXED	HAZRAT ALI @ HAZARAT ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
29	Bail Appln./3204/2021 FIXED	IDRIS ALI Versus THE STATE OF ASSAM	MR. P A AHMED MRS. R BARKATAKY MR. A U AHMED	PP, ASSAM
30	Bail Appln./3215/2021 FIXED	RAKESH DEY @ BANTI Versus THE STATE OF ASSAM	MS. S B CHOUDHURY	PP, ASSAM
31	Bail Appln./3222/2021 FIXED	SAFIUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. D BARUAH MD S ALI	PP, ASSAM
WITH				
32	AB/3785/2021	ABU BAKKAR SIDDIQUE AND ANR Versus THE STATE OF ASSAM	MR. D BARUAH MD S ALI MS. T. PAIT	PP, ASSAM
BAIL HEARING				
33	AB/1164/2021 FIXED	LEELABATI BHUYAN AND ANR Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
34	AB/1930/2021 FIXED	UTTAM DAS AND ANR Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
35	AB/1943/2021 FIXED	AMIR HAMZA SHEIKH @ AMIR HAMJA Versus THE STATE OF ASSAM	MR. S C BISWAS MR. A M S MAZUMDER MR. A A R KARIM	PP, ASSAM
WITH				
36	AB/2122/2021	SABIBAR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. A RAHMAN MR E HUSSAIN	PP, ASSAM
37	AB/2020/2021 FIXED	SAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. T DEURI	PP, ASSAM
38	AB/2186/2021 FIXED	MASUQUE AHMED Versus THE STATE OF ASSAM	MR. A Y CHOUDHURY MR. T A CHOUDHURY	PP, ASSAM
39	AB/2463/2021 FIXED	FARUK HUSSAIN Versus THE STATE OF ASSAM	MR. S MUNIR MS. S K NARGIS MS. A MESEN	PP, ASSAM
40	AB/2616/2021 FIXED	NIPU DAS Versus THE STATE OF ASSAM	MR A K AZAD MS S DEVI	PP, ASSAM
41	AB/2805/2021 FIXED	KHALIL AHMED BARBHUIYA Versus THE STATE OF ASSAM	MR. S C BISWAS MS. J GHOSH L CHOUDHURY MR. U GOSWAMI	PP, ASSAM
42	AB/2813/2021 FIXED	MD JAHAN UDDIN BEPARI @ JAHAN ALI MUNSHI AND 7 ORS. Versus THE STATE OF ASSAM	MR. P KATAKI MR D CHAKRABORTY	PP, ASSAM
43	AB/2817/2021 FIXED	ROHIMA BIBI Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
44	AB/2820/2021 FIXED	DEEP PATGIRI AND ANR. Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
45	AB/2858/2021 FIXED	HASSEN ALI AND ANR Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM

46	AB/2902/2021 FIXED	RITAN TALUKDAR Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
47	AB/2927/2021 FIXED	ABANI KR BARMAN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
48	AB/3107/2021 FIXED	ARUN BORA Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
	WITH			
49	AB/3126/2021	ABUL KALAM Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
50	AB/3123/2021 FIXED	ANOWER HUSSAIN MAZUMDER AND ANR Versus THE STATE OF ASSAM	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
51	AB/3197/2021 FIXED	SOHEL MONDAL Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
52	AB/3333/2021 FIXED	RUPCHAN ALI AND 19 ORS. Versus STATE OF ASSAM	MD. A A KHAN MD B HUSSAIN	PP, ASSAM
53	AB/3337/2021 FIXED	GOLAM MOSTOFA Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
54	AB/3418/2021 FIXED	YUNISH ALI Versus THE STATE OF ASSAM	MR. D SARMA MR P DAS A DAS MR P PRAWAR	PP, ASSAM
55	AB/3436/2021 FIXED	SUNIL KUMAR JAIN Versus THE STATE OF ASSAM	MR. A MOBARAQUE MR. MANAS J MISRA	PP, ASSAM
	WITH			
56	AB/3180/2021	JITENDRA KUMAR JAIN Versus THE STATE OF ASSAM	MR. S CHAMARIA MR A N SARMAH	PP, ASSAM
	WITH			
57	AB/3340/2021	AJIT KUMAR JAIN Versus THE STATE OF ASSAM	MR. S CHAMARIA MR A N SARMAH	PP, ASSAM
58	AB/3538/2021 FIXED	MAHBUB ALI AZAD @ MEHBUB ALI AZAD Versus THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
59	AB/3558/2021 FIXED	ARIF HUSSAIN Versus THE STATE OF ASSAM	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	PP, ASSAM
60	AB/3703/2021 FIXED	MIZANUR RAHMAN Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
		ORDERS		
61	I.A.(CrI.)/1031/2019 FIXED in CrI.Pet./762/2018 WITH CrI.Pet./762/2018	JIAB UDDIN BARBHUIYA AND 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A H ALAMGIR	PP, ASSAM
		JIAB UDDIN BARBHUIYA AND 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A H ALAMGIR	MR. H A LASKAR (R-2,3) PP, ASSAM
62	CrI.Pet./479/2020	INDIAN OIL CORPORATION LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MR. M K CHOUDHURY	PP, ASSAM

63	I.A.(CrI.)/440/2021 in CrI.Pet./580/2021	PHANIDHAR TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MR. A K BHATTACHARYYA MR. A K BHUYAN MR. K PRASAD MR D K BHATTACHARYYA	PP, ASSAM
	WITH CrI.Pet./580/2021	PHANIDHAR TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR. A K BHATTACHARYYA MR. K PRASAD MR D K BHATTACHARYYA MR. A KHOUND	PP, ASSAM
64	I.A.(CrI.)/494/2021 in CrI.A./152/2021	BOLORAM NAMODAS AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR A A DEWAN MR S PRODHANI	PP, ASSAM
	WITH CrI.A./152/2021	BOLORAM NAMODAS AND ANR. Versus THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
HEARING				
65	CrI.A./156/2020 WITH LCR 4 FILES, FIXED	SABIN NATH Versus MRS. HIRON NATH AND ANR	MR. S K BHATTACHARYYA MR B SINHA MR. N KUMAR	
66	I.A.(CrI.)/70/2021 WITH LCR 4 FILES, FIXED in CrI.A./36/2021	BRAJEN BARUA Versus THE STATE OF ASSAM AND ANR.	MR P DAS MR K J PATHAK MR P PRAWAR	PP, ASSAM
	WITH CrI.A./36/2021	BRAJEN BARUA Versus THE STATE OF ASSAM AND ANR.	MR P DAS MR K J PATHAK MR P PRAWAR	MR H BEZBARUA (R-2) MS. P K DEVI (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
4)	MR B ACHARYYA	16-11-2021	To	10-12-2021
5)	MR S SARMA	15-11-2021	To	03-12-2021
6)	MR. N DHAR	22-11-2021	To	22-12-2021
7)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
8)	MR A KALITA	22-11-2021	To	05-12-2021
9)	MR. S K SINGH	23-11-2021	To	02-12-2021
10)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
11)	MR J CHOPRA	03-12-2021	To	10-12-2021
12)	MR. A M BORA	22-11-2021	To	03-12-2021
13)	MR G DAS	22-11-2021	To	12-12-2021
14)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
15)	MR. R L YADAV	23-11-2021	To	06-01-2022
16)	MS. K YADAV	23-11-2021	To	06-01-2022
17)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
18)	MR. N BORAH	25-11-2021	To	05-12-2021
19)	MR. S SINHA	26-11-2021	To	02-12-2021
20)	MR K AGARWAL	29-11-2021	To	07-12-2021
21)	MR B BURAGOHAJIN	29-11-2021	To	03-12-2021
22)	DR. B N GOGOI	26-11-2021	To	03-12-2021
23)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
24)	MR. D J KAPIL	30-11-2021	To	10-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,2nd December 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 12

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 01-11-2021 TO 23-12-2021(RELATING TO CRIMINAL PETITION) ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED 29-11-2021 TO 03-12-2021, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./3406/2021	CHANDAN DAS Versus THE STATE OF ASSAM	MR. R SARMA MR N BORO	PP, ASSAM
2	Bail Appln./3407/2021	MD. SAYED ALI @ MUNCHI Versus THE STATE OF ASSAM AND ANR	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
3	Bail Appln./3409/2021	LANCHUNGREI KAMEI AND ANR Versus THE STATE OF ASSAM	MR. A M KHAN MR. R I DEWAN	PP, ASSAM
4	Bail Appln./3410/2021	LUTFOR RAHMAN Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
5	Bail Appln./3411/2021	AJJUL ISLAM @ AZIZUL ISLAM Versus THE STATE OF ASSAM	MR. A WAHAB MR. A AHMED U U KHAN	PP, ASSAM
6	Bail Appln./3417/2021	MOBARAK KHAN Versus THE STATE OF ASSAM	MR. T DEURI J RABHA	PP, ASSAM
7	Bail Appln./3418/2021	JAHANGIR ALI Versus THE STATE OF ASSAM	MR I RAFIQUE MS. M MEDHI MS. S DEVI	PP, ASSAM
8	Bail Appln./3419/2021	JANNATUL FERDUS Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
9	Bail Appln./3421/2021	RAJESH KUMAR DAS Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM

10	Bail Appln./3424/2021	KABINDRA DAS Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
<u>MOTION</u>				
11	Tr.P.(CrI.)/23/2021	KAMAL KRISHNA DAS Versus UDHAB MEDHI	MR P KATAKI MR. D DEKA	
12	Tr.P.(CrI.)/24/2021	ROBIN DEORI @ RABIN DEURI Versus THE STATE OF ASSAM AND ANR	MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	PP, ASSAM
13	AB/4009/2021	IKRAMUL HUSSAIN Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
14	AB/4012/2021	MD. RAJIB ALI Versus THE STATE OF ASSAM	MR. M RAHMAN MR S ISLAM	PP, ASSAM
15	AB/4015/2021	RAJIBUL ISLAM Versus THE STATE OF ASSAM	MR. A HUSSAIN MR. A S AHMED	PP, ASSAM
16	AB/4023/2021	SHRI SUKUMAR SINHA Versus THE STATE OF ASSAM	MR B SINHA MR. S UPADHAY	PP, ASSAM
<u>ADMISSION</u>				
17	CrI.Pet./100/2018 FIXED	CHIDANANDA TALUKDAR Versus THE STATE OF ASSAM AND ANR.	MR. S CHAMARIA MR. M PHUKAN MR D SARMAH MR. M ALI MR. S CHANDA	MS. M TALUKDAR J U AHMED (R2) MR. R K MUSHAHARY (R2) PP, ASSAM
18	CrI.Pet./1285/2018 WITH LCR 3 FILES(1+2), FIXED	MARAMI SARMAH BARUAH Versus THE STATE OF ASSAM AND ANR.	MS. N S THAKURIA MR. G K THAKURIA	MR J C BORAH (R2) MS. D J BORAH (R2) MS R B MAHMUD (R2) PP, ASSAM
WITH				
19	CrI.Pet./803/2018	DULUMONI SARMAH Versus THE STATE OF ASSAM AND ANR	MR J C BORAH MR. D J BORAH	MS. N S THAKURIA (R2) PP, ASSAM MR. G K THAKURIA (R2)
20	CrI.A./273/2019 WITH OFFICE NOTE, LCR 3 FILES	SRI CHITRA RABHA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A MANNAF MS F BEGUM MS J BEGUM	PP, ASSAM
21	CrI.A./355/2019 WITH LCR 4 FILES	SRI BINOD SAH Versus THE STATE OF ASSAM AND ANR	MR. A GANGULY MR T CHHETRI	PP, ASSAM
22	CrI.A./82/2021	JAILSING BAGLARY Versus THE STATE OF ASSAM AND ANR	MR J PAYENG MS. M BORUAH	PP, ASSAM
WITH				
	I.A.(CrI.)/176/2021 in CrI.A./82/2021	JAILSING BAGLARY Versus THE STATE OF ASSAM AND ANR	MR J PAYENG MS. M BORUAH	PP, ASSAM
23	CrI.A./184/2021 WITH LCR 1 FILE	MANASH GOGOI Versus RAJEN BORA	MR. A R SHOME MR A J GHOSH MR. S CHOUHAN	MR. P K DAS MR. M BARUAH
24	CrI.A./198/2021	SMTI. BIMALA BARMAN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE	PP, ASSAM
WITH				
	I.A.(CrI.)/526/2021 in CrI.A./198/2021	SMT. BIMALA BARMAN AND ANR. Versus THE STATE OF ASSAM AND ANR.	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
25	Bail Appln./2144/2021 FIXED	MD. IMRAN ALI Versus THE STATE OF ASSAM	MR A K AZAD MS S DEVI	PP, ASSAM

26	Bail Appln./2618/2021 FIXED	MANISH KUMAR SINGH Versus THE UNION OF INDIA	MR H SARMA MR N K PHUKAN	MR. S C KEYAL SC, NCB
27	Bail Appln./2810/2021 SCANNED COPY OF CASE DIARY, FIXED	MD ABDUL SATTAR Versus THE STATE OF ASSAM	MR. S K SINGH MR A SHARMA	PP, ASSAM
28	Bail Appln./2831/2021 SCANNED COPY OF CASE DIARY, FIXED	ABDUL MAJID Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. J M SULAIMAN	PP, ASSAM
29	Bail Appln./3057/2021 SCANNED COPY OF CASE DIARY, FIXED	HUMARA BEGOM @ HUMARA BEGUM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
30	Bail Appln./3062/2021 FIXED	ABDUL HASIM Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. J M SULAIMAN	PP, ASSAM
31	Bail Appln./3075/2021 FIXED	RUHUL AMIN @ RUBUL Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
32	Bail Appln./3122/2021	ABDUL SALAM AND ANR. Versus THE STATE OF ASSAM	MRS. B GOGOI MR. A SARMAH	PP, ASSAM
33	Bail Appln./3135/2021 FIXED	ROEL MAZUMDER AND 2 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED	PP, ASSAM
34	Bail Appln./3164/2021 FIXED	MITU ALI @ MATIUR RAHMAN Versus THE STATE OF ASSAM	MR P DEKA MR. B BORAH	PP, ASSAM
35	Bail Appln./3165/2021 FIXED	PHUKAN RABHA Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY	PP, ASSAM
36	Bail Appln./3236/2021 FIXED	MD MAMTAJ ALI Versus THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM
37	Bail Appln./3351/2021 FIXED	SHAJAHAN ALI @ SAHAJAHAN ALI Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
<u>BAIL HEARING</u>				
38	AB/513/2021 FIXED	MD. RAJU AHMED AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
39	AB/2641/2021 FIXED	NAVEEN KUMAR AND ANR Versus THE STATE OF ASSAM	MR. A R TAHBILDAR MR F KHAN MS D BARUAH MS BISMITA BARMAN	PP, ASSAM
40	AB/3169/2021 FIXED	PRANAB DAS Versus THE STATE OF ASSAM	MR D R GOGOI MD A A HUSSAIN MR. P J MEDHI	PP, ASSAM
41	AB/3230/2021 FIXED	ALAWUDDIN SK Versus THE STATE OF ASSAM	MR. A LAL	PP, ASSAM
42	AB/3381/2021 FIXED	GOBIN BASUMATARY @ NAROD BASUMATARY Versus THE STATE OF ASSAM AND ANR	MR. R BARUAH	PP, ASSAM
43	AB/3530/2021 FIXED	CHAN MIYA @ CHAND MAMUD AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR A HUSSAIN U U KHAN	PP, ASSAM
44	AB/3557/2021 FIXED	PROMOTH ROY Versus THE STATE OF ASSAM	MR. A RAHMAN MR E HUSSAIN	PP, ASSAM
45	AB/3635/2021 FIXED	AKHTABUR HUSSAIN @ MD ATAB HUSSAIN Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	

46	AB/3646/2021 FIXED	ISHAD HUSSAIN @ IRSHAD AHMED Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
47	AB/3707/2021 FIXED	SHUKUR ALI AHMED Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	PP, ASSAM
48	AB/3726/2021 FIXED	AATISH MISHRA Versus THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
	WITH			
49	AB/3468/2021	PINKU AHMED AND ANR Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
	WITH			
50	AB/3501/2021	JITENDRA PRASAD @ JITEN SHAH Versus THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
	WITH			
51	AB/3772/2021	VIVEK JAIN @ SARAWAGI Versus THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
	WITH			
52	AB/3796/2021	DEEPAK KUMAR SAH @ DEEPAK SHA@ GUTAN AND ANR Versus THE STATE OF ASSAM	MR. S B PRASAD	PP, ASSAM
		ORDERS		
53	I.A.(CrI.)/472/2019 P/H, AB 2435/2018(D/O)	NARAYAN CHANDRA DEY Versus DEBASHISH GHOSE AND 2 ORS.	MR. T J MAHANTA MR. B K BHAGAWATI MR. B CHOWDHURY MS P DAIMARI MS K KALITA SUSHMITA SENGUPTA MS A BORAH	MR. P N CHOUDHURY MR A CHANDRAN MR. R DUBEY MS. A B KAYASTHA PP, ASSAM MR. S K CHOUDHURY
54	I.A.(CrI.)/560/2018 WITH OFFICE NOTE in CrI.A./311317/2017 WITH CrI.A./311317/2017 (Filing Number) WITH CrI.L.P./89/2018	CENTRAL BUREAU OF INVESTIGATION Versus SHRI RAJIB CHETIA CENTRAL BUREAU OF INVESTIGATION Versus SHRI RAJIB CHETIA CENTRAL BUREAU OF INVESTIGATION Versus SHRI RAJIB CHETIA	MR. S C KEYAL	
55	I.A.(CrI.)/352/2020 in CrI.Rev.P./4087/2020 WITH CrI.Rev.P./4087/2020 (Filing Number)	HAZARAT ALI @ HARZAT ALI Versus THE STATE OF ASSAM AND ANR. HAZRAT ALI Versus THE STATE OF ASSAM AND ANR. (F)	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	PP, ASSAM
56	CrI.Rev.P./164/2021 WITH LCR 2 FILES, FIXED	SRI SHIB NARAYAN BHAR Versus SMTI LAKSHMI BHAR	MR. B M CHOUDHURY MR. U CHOUDHURY	MR. JUNM LASKAR
57	CrI.Pet./169/2021 WITH OFFICE NOTE	ASHRAF HUSSAIN KHAN AND 3 ORS Versus SHAMIMA AKTAR	MR. T J MAHANTA MR. R ALI MR. H A AHMED MR A S SK	MR. S U AHMED MR A HAWARI
58	I.A.(CrI.)/515/2021 BA 2007/2021(D/O) in Bail Appln./2007/2021	SUBHASH KUMAR SINGH Versus THE STATE OF ASSAM AND ANR	MR. D CHOUDHURY	PP, ASSAM
59	I.A.(CrI.)/518/2021 WITH OFFICE NOTE, AB 630/2016(D/O), B/O in AB/630/2016	ABDULMANNAN Versus THE STATE OF ASSAM		PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
4)	MR B ACHARYYA	16-11-2021	To	10-12-2021
5)	MR S SARMA	15-11-2021	To	03-12-2021
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8)	MR A KALITA	22-11-2021	To	05-12-2021
9)	MR. S K SINGH	23-11-2021	To	02-12-2021
10)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
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12)	MR. A M BORA	22-11-2021	To	03-12-2021
13)	MR G DAS	22-11-2021	To	12-12-2021
14)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
15)	MR. R L YADAV	23-11-2021	To	06-01-2022
16)	MS. K YADAV	23-11-2021	To	06-01-2022
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18)	MR. N BORAH	25-11-2021	To	05-12-2021
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20)	MR K AGARWAL	29-11-2021	To	07-12-2021
21)	MR B BURAGOHAİN	29-11-2021	To	03-12-2021
22)	DR. B N GOGOI	26-11-2021	To	03-12-2021
23)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
24)	MR. D J KAPIL	30-11-2021	To	10-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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[For Thursday,2nd December 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 13

[CIVIL BENCH-III, I AND CRIMINAL MATTERS]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-III, FROM ITEM NO. 68 TO 133)
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 29-11-2021 TO 03-12-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Crl.Pet./311/2020 WITH LCR 3 FILES	ISMAIL HUSSAIN Versus THE STATE OF ASSAM	MR. S AHMED MD Y ALI MR. F R CHOUDHURY	PP, ASSAM
2	Crl.Pet./294/2021	DIPUMONI DAS AND ANR Versus THE STATE OF ASSAM	MS. T SOM	PP, ASSAM
3	Crl.Pet./702/2021	SANJEEV DEY AND ANR. Versus DEBOSREE DUTTA	MR. S KALITA MR. S KAKATI MR P DAS	
4	Crl.Pet./703/2021	KISHOR KR BORDOLOI Versus THE STATE OF ASSAM AND ANR	MR. R BARUAH	PP, ASSAM
5	Crl.Pet./704/2021	HIREN GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU MR A BARUAH	PP, ASSAM
6	Crl.Pet./705/2021	URMILA TANTI @ URMILA SING TANTI Versus THE STATE OF ASSAM	MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	PP, ASSAM
7	Crl.Pet./706/2021	ISLAM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND ANR	MR. A M S MAZUMDER MR. A A R KARIM	PP, ASSAM
<u>ADMISSION</u>				
8	WP(C)/7626/2016 FIXED	SADHANA ROY Versus STATE OF ASSAM and 3 ORS.	MRN M HAZARIKA	MR.B K SARMA SC, SOCIAL WELFARE

9	WP(C)/589/2019 FIXED	SUMITA KUMARI SHARMA Versus THE UNION OF INDIA AND 4 ORS.	MR H K MAHANTA MR. R D BHUYAN	MR. D GOGOI (SC, IASST) MR. D GOGOI (SC, IASST) MR. S BORTHAKUR (R5) MS. P BORAH (R5) ASSTT.S.G.I.
10	WP(C)/9532/2019 FIXED	NITU KUMARI PANDEY Versus THE UNION OF INDIA AND 6 ORS	MR. M DAS MR. N K NEOG	ASSTT.S.G.I.
11	WP(C)/1417/2020 FIXED	ROFIQUL HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, PWD SC, FINANCE
12	WP(C)/4648/2020 FIXED	SHIV NARAYAN BALAI Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MS. B SARMA (C.G.C., R1- R3, R5) ASSTT.S.G.I.
	WITH I.A.(Civil)/348/2021 in WP(C)/4648/2020	SHIV NARAYAN BALAI Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MS. B SARMA
13	CrI.Pet./617/2021 WITH LCR 1 FILE, FIXED	AKHIRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M HUSSAIN MR A K DAS	PP, ASSAM
14	WP(C)/4369/2021 FIXED	SRI JUGAL THAKURIA Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM
ORDERS				
15	Cont.Cas(C)/298/2019 FIXED	KHADI BOARD KARMI SANGHA AND ANR. Versus SRI ALOK KUMAR AND 3 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	MR. D SAIKIA MR J K PARAJULI MR. S K CHAKRABORTY MR. B GOGOI MR. D NATH MR. P K MUNIR MR. P K MUNIR MR. P K MUNIR MR P NAYAK MR D KALITA ASSTT.S.G.I.
16	I.A.(Civil)/1919/2021 FIXED in WP(C)/3226/2014 WITH WP(C)/3226/2014	GO-2518M M.L AGARWAL Versus THE UNION OF INDIA AND 3 ORS. GO-2518 SHRI M.L AGRAWAL Versus THE UNION OF INDIA and 3 ORS,	MR.D BORA	MR.S C KEYAL ASSTT.S.G.I.
HEARING				
17	WP(C)/491/2011 FIXED	JIBAN CHANDRA SAIKIA Versus THE STATE OF ASSAM AND ORS	MSB DEVI MR. U K NAIR MR.R SARMA MS.K D SARMAH MR. G CHAMUAH MR. S P SHARMA MR S J SAIKIA MS U SHARMA	GA, ASSAM MR.D SAIKIA MR.H DEKA MR.A K SARMA SC, F.DEPTT.
18	WP(C)/2812/2017 FIXED	PANKAJ KAKOTY Versus THE STATE OF ASSAM and 7 ORS.	MR.K N CHOUDHURY MR.M AHMED	GA, ASSAM SC, HEALTH SC, PERSONNEL DEPT.
19	WITH WP(C)/3383/2015	PANKAJ KAKOTY Versus THE STATE OF ASSAM AND 4 ORS	MR.K N CHOUDHURY MR.M AHMED MR.M HASHAN	MR.H K MAHANTA MR.J M A CHOUDHURY SC, PERSONNEL DEPT. SC, HEALTH
20	WITH WP(C)/3384/2015	PURNA SINDHU MUDOI Versus THE STATE OF ASSAM AND 4 ORS	MR.K N CHOUDHURY MR.M AHMED MR.M HASHAN	MR.H K MAHANTA MR.J M A CHOUDHURY SC, HEALTH SC, PERSONNEL DEPT.

21	WITH WP(C)/2924/2017	PURNA SINDHU MUDOI Versus THE STATE OF ASSAM and 7 ORS.	MR.K N CHOUDHURY MR.M AHMED	GA, ASSAM SC, HEALTH SC, PENSION
22	WP(C)/9508/2019 FIXED	NO. 143590M RFN/GD BAHARUL ISLAM AHMED Versus THE UNION OF INDIA AND 4 ORS.	MR F U BARBHUIYA MS S DAS	MR. S K MEDHI MR. S K MEDHI ASSTT.S.G.I.
23	WP(C)/2731/2020 FIXED	PURABI GOGOI Versus THE STATE OF ASSAM AND 2 ORS	MR. S CHAMARIA MR. M ALI MR. S CHANDA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
4)	MR B ACHARYYA	16-11-2021	To	10-12-2021
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22)	DR. B N GOGOI	26-11-2021	To	03-12-2021
23)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
24)	MR. D J KAPIL	30-11-2021	To	10-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Thursday,2nd December 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 14

[CIVIL BENCH-III AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CRIMINAL REVISION PETITION) ALONG WITH THE
FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Rev.P./376/2019 WITH LCR 1 FILE, FIXED	RABIN DEKA Versus SMTI MALAYA DAS	K U AHMED MR. M HOSSAIN	MR. U B SARMA MR. R PATOWARY
HEARING				
2	WP(C)/3179/2012	SMT. DEEPA BORKAKOTI Versus THE STATE OF ASSAM AND ORS	MR.S K MEDHI MR.A DAS MR.J DAS	SC, FINANCE & TAXATION MS.B CHOUDHURY MR.S SAHU
3	WITH WP(C)/4487/2012	DWIJEN SAIKIA Versus THE STATE OF ASSAM AND ORS	MR.S K MEDHI MR.A DAS MR.J DAS MR.S DUTTA	MS.B CHOUDHURY MR.S SAIKIA MR.S SAHU SC, TAXES
4	MACApp./30/2013 WITH LCR, FIXED	SRI DUGDHA RABHA Versus M/S NATIONAL INSURANCE COMPANY LTD. and 6 ORS	MR.D SAIKIA MR.R BARUAH MR.B GOGOI MRS.A VERMA	MR.P K TALUKDAR MR.D SARMAH MR.R K BHATRA MR.A D CHOUDHURY MR A SAIKIA MS.J BHAGAWATI MR.A SINGHA MS.A A KHANAM MR.S K SARMA
5	MACApp./87/2013 WITH LCR, FIXED	UNITED INDIA INSURANCE CO. LTD., Versus SMTI GITIMONI GOGOI and 4 ORS,	MS.N MODI MRS.U DUTTA MR.S DUTTA	MR.S DAS MR.P K BORDOLOI MR A SAIKIA MR.N N UPADHAYA
	WITH MC/716/2013 in MACApp./87/2013	UNITED INDIA INSURANCE CO. LTD., Versus SMTI GITIMONI GOGOI and 4 ORS,	MS.N MODI MRS.U DUTTA MR.S DUTTA	
6	MACApp./253/2015 WITH LCR, FIXED	SMT. JUTIKA BALA RABHA Versus THE RELIANCE GENERAL INSURANCE CO. LTD and ANR	MR. A R AGARWALA	MR. R GOSWAMI (R1) MR. T BARUAH(R2) MR. B HALDAR (R2) MS. M SAIKIA (R1) MR. G BHARADWAJ (R2) MS. P BORTHAKUR (R1)

7	WITH MACApp./230/2015	SRI MUKUL RABHA Versus THE RELIANCE GENERAL INSURANCE CO. LTD and ANR	MR. A R AGARWALA	MR. R GOSWAMI (R1) MR. T BARUAH (R2) MR. P TALUKDAR (R2) MR. B HALDAR (R2) MS. M SAIKIA (R1) MS. P BORTHAKUR (R1)
8	WP(C)/2102/2015	SRI DEBASHISH ROY Versus THE UNITED BANK OF INDIA and 3 ORS	MR.U K NAIR MR.A CHETRY MR.H K DAS MS.P DUTTA	MR.M DUTTAR-1 to 4 MR.M C KAKOTI(R-1 to 4)
9	MACApp./138/2016 WITH LCR, FIXED	SRI HRITOKESH PATGIRI Versus SRI NAVIN HIRANIA and 2 ORS	MR.A ACHARYA MS.M SAIKIA MR.D BANIA	MR.R C PAUL(R-3)

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LEAVE NOTE OF ADVOCATES FOR 02/12/2021

-

1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
4)	MR B ACHARYYA	16-11-2021	To	10-12-2021
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 15

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-IV, FROM ITEM NO. 62 TO 122), ALONG
WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 29-11-2021 TO 03-12-2021, ALONG
WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1607/2015 B/O	ISMAIL ALI MAZUMDER Versus THE UNION OF INDIA and 6 ORS	MR.N H MAZARBHUYAN MRM J QUADIR MR.S Y AHMED MR.K MIRA MR.N I MAZARBHUYAN MRM A BARBHUIYA	GA, ASSAM(R2,5,7) C.G.C. MR. R DUBEY (R-3) MR.C K S BARUAH MR. N BORA, SC, ELECTION COMMISSION OF ASSAM SC, ELEMENTARY EDUCATION(R4,6) ASSTT.S.G.I.(R1)
2	WP(C)/2833/2016 FIXED	SMTI. RAJU BALA DAS and 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR.S KATAKI MR.A N CHOWDHURY MR.R M DAS	SC, TRANSPORT SC, IWT
3	WITH WP(C)/7402/2016	HANIF ALI and 8 ORS. Versus STATE OF ASSAM and ORS.	MR.S KATAKI MR.A N CHOWDHURY MR.R M DAS MS.R DUTTA	MR.Y DOLOI(R- 1-3) SC, TRANSPORT R1 ADDL. AG, ASSAM SC, IWT
4	WITH WP(C)/1046/2017	ARUP CHETIA Versus THE STATE OF ASSAM and 2 ORS.	MR. S KATAKI MR. A N CHOWDHURY MR. R M DAS MS. R DUTTA	GA, ASSAM MR. Y DOLOI (R-1 to R-3) SC, TRANSPORT ADDL. AG, ASSAM

5	WP(C)/2585/2020 FIXED	SANJEEB KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS	MR K CHOUDHURY MR. S P SHARMA MS U SHARMA	GA, ASSAM MS. M BHATTACHARJEE, GA, ASSAM (SC, GMDA R-3) MR. B SHARMA MR. B SHARMA MR. D NATH MR D KALITA MR. D THAOSEN (R-4) SC, G M D A
	WITH I.A.(Civil)/2058/2021 in WP(C)/2585/2020	AGRIM INFRAPROJECT PRIVATE LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MS. R DEVI	GA, ASSAM MR. S P SHARMA SC, G M D A
6	WP(C)/2586/2020	NITUL KUMAR HALOI Versus THE STATE OF ASSAM AND 4 ORS	MR K CHOUDHURY MR. S P SHARMA MS U SHARMA	GA, ASSAM MS. M BHATTACHARJEE ,SC, GMDA (R-3) MR. B SHARMA MR. B SHARMA MR. B SHARMA MR. D NATH MR. H DAS MR D KALITA MR. D THAOSEN (R-4) SC, G M D A
	WITH I.A.(Civil)/2059/2021 in WP(C)/2586/2020	AGRIM INFRAPROJECT PRIVATE LIMITED REPRESENTED BY ITS DIRECTOR. Versus THE STATE OF ASSAM AND 4 ORS	MR. S C BISWAS MR. P S BISWAS MS. R DEVI	GA, ASSAM MR. S P SHARMA SC, G M D A
7	WP(C)/1441/2021 CAVT. NO.02352/021, FIXED	M/S GAURIPUR COOP FISHERY SOCIETY LTD Versus THE STATE OF ASSAM AND 7 ORS	MR D J MEDHI MR. M K CHOUDHURY MR S KHOUND	GA, ASSAM MR D K SARMAH MS. A TALUKDAR MR D KALITA FOR CAVEATOR

ORDERS

8	Cont.Cas(C)/259/2019 FIXED	KASHYAP KUMAR BHATTACHARYYA Versus GEETANJALI DEBI AND ANR.	MR D K BHATTACHARYYA MS R B DEB MR. K AGARWAL	MR. B GOGOI
	WITH I.A.(Civil)/579/2021 in Cont.Cas(C)/259/2019	KASHYAP KUMAR BHATTACHARYYA Versus GEETANJALI DEBI AND ANR.	MS R B DEB	MR. B GOGOI

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LEAVE NOTE OF ADVOCATES FOR 02/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
4)	MR B ACHARYYA	16-11-2021	To	10-12-2021
5)	MR S SARMA	15-11-2021	To	03-12-2021
6)	MR. N DHAR	22-11-2021	To	22-12-2021
7)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
8)	MR A KALITA	22-11-2021	To	05-12-2021
9)	MR. S K SINGH	23-11-2021	To	02-12-2021
10)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
11)	MR J CHOPRA	03-12-2021	To	10-12-2021
12)	MR. A M BORA	22-11-2021	To	03-12-2021
13)	MR G DAS	22-11-2021	To	12-12-2021
14)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
15)	MR. R L YADAV	23-11-2021	To	06-01-2022

16)	MS. K YADAV	23-11-2021	To	06-01-2022
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23)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
24)	MR. D J KAPIL	30-11-2021	To	10-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,2nd December 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 16

[THIS BENCH WILL SIT AT 2:00 PM

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/7612/2015	NITIN AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR.A ROY MR.D C C PHUKAN	SC, PWD
2	WP(C)/1227/2017 FIXED	TUPIDHAR DAS Versus THE UNION OF INDIA and 7 ORS	MR.B CHAKRABORTY MS.P SHARMA MR.S CHAKRABARTY MS.P HAZARIKA	MR. A N CHOUDHURY GA, ASSAM MRS.V L SINGH(R-2) SC, NHAI SC, NHAI MR. D C BORAH MR. T DAS (R4) MS.H DAS(R-2) ASSTT.S.G.I. MRP KUMAR
3	WP(C)/3563/2017 FIXED	ETHELWOLD ESTATE PVT. LTD. Versus THE STATE OF ASSAM and 3 ORS.	MR.Y S MANNAN MS.M BHATTACHARYYA MS.S GOHAIN	MR. K N CHOUDHURY (R-5) GA, ASSAM MR. R BORPUJARI (SC, REVENUE DEPT.) MR. R M DEKA (R-5) ASSTT.S.G.I.
4	WP(C)/1474/2020	MRIDUL KANTI CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS.	MR F Z MAZUMDER	GA, ASSAM
5	WP(C)/3248/2020 FIXED	B.R.G. ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, FOREST
6	WITH WP(C)/3245/2020	M/S. J.B. ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, FOREST
7	WITH WP(C)/3249/2020	SAMIR ALI Versus THE STATE OF ASSAM AND 7 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, FOREST
8	WITH WP(C)/3254/2020	CITY STEELS Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, FOREST
9	WP(C)/3849/2020	JYOTSHNA RANI SARKAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM MS. T GOSWAMI (R-6, 7)

10	WP(C)/4135/2020	AMINA KHATUN Versus THE UNION OF INDIA AND 7 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR J ISLAM	GA, ASSAM MR. S Ali (R6, R7, R8) MR K DAS (R6, R7, R8) ASSTT.S.G.I. SC, FINANCE
11	WP(C)/4155/2020	HUMZA PROPERTIES PRIVATE LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MS. R HUSSAIN MR Z MUKIT MR. A SATTAR S CHOUDHURY	GA, ASSAM SC, GDD SC. REVENUE
12	WP(C)/5370/2020	RAJIB HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MD A HUSSAIN MR. M HOQUE	GA, ASSAM MS. M BHATTACHARJEE, GA, ASSAM (R-2,3) SC, GAD (R-1) SC, HEALTH DEPTT. (R-4)
13	WP(C)/689/2021	ANITA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	SC, PWD SC, BTC
14	WP(C)/711/2021	DHANANJAY BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	SC, PWD SC, BTC
15	WP(C)/3481/2021	MALABIKA DHAR Versus THE SATE OF ASSAM AND 3 ORS.	MR. K SARMA MR. B J TALUKDAR	GA, ASSAM SC, FINANCE SC, GHC
ORDERS				
16	WP(C)/1801/2014	PRANAB KR. MALAKAR and 2 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR.N ZAMAN MR.P C DEY MR.A GANGULY MR.A BORA MR.M HASHAN MR.M P BORAH	GA, ASSAM
17	WP(C)/2815/2014	LAXMI NARAYAN SOGANI and 3 ORS, Versus THE COMMISSIONER and SECY. TO THE GOVT. OF ASSAM and 4 ORS,	MR.R BORPUJARI MR.B GOGOI MR.P NAYAK MS.M THAKURIA MR.A VERMA	GA, ASSAM MR. D BARUAH (R4) MS. N UPADHYAY (R4)
18	WP(C)/3296/2014	PARIMAL SAHA and 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRM RAHMAN MRS BORGHAIN MR.N J GOGOI	MR.J ABEDIN GA, ASSAM MR.K I MAZUMDER
WITH				
19	WP(C)/3297/2014	NANDA DULAL SAHA and 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRM RAHMAN MRS BORGHAIN MR.N J GOGOI	MR.J ABEDIN GA, ASSAM MR.K I MAZUMDER
20	WP(C)/3885/2014	PRAKASH NATH PRASAD Versus THE UNION OF INDIA and 7 ORS	MR.S C BISWAS MR. E AHMED MS.K L R YANTHAN MS.L HAZARIKA MR. S BISWAS	GA, ASSAM MR.P S DEKA SC, BTADC ASSTT.S.G.I.
21	WP(C)/7948/2019	SREEGANGA FISHERMAN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 5 ORS	MR. N HOQUE MS. M BORAH MR. A M MAZUMDER	GA, ASSAM
22	Cont.Cas(C)/618/2020	CHANDAN DUTTA Versus DIJEN BASUMATARI	MR R DHAR MRS. R RONGMEI	
23	WP(C)/3193/2020	TAYABUR RAHMAN LASKAR Versus THE UNION OF INDIA AND 3 ORS	MS B DEVI MR. N PHUKAN	MR. K K PARASAR ASSTT.S.G.I. SC, AGRI. DEPARTMENT
24	Cont.Cas(C)/364/2021	M/S KAKO TEA PVT LTD COMPANY Versus DR. K K DWIVEDI	MRS. P GOSWAMI MS N SAIKIA	MS. M D BORAH
25	WP(C)/4324/2021	M/S SONTOSH SAHEWALA Versus THE STATE OF ASSAM AND 3 ORS	MR P KATAKI MRS R BEGUM MS. M DEVI	GA, ASSAM SR. SC, APGCL

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LEAVE NOTE OF ADVOCATES FOR 02/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
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THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 17

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH(MAC.APP. AND MFA MATTERS))
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	RFA/42/2011 FIXED	M/S ROYAL INDUSTRIES AND ANR. Versus SRI MANOJ KUMAR MORE AND ORS	MR.S CHETIA MR.A GOYAL MR.G KHANDELIA	MR.A KABRA
2	MFA/78/2015 B/O	THE UNION OF INDIA Versus M/S INDIAN OIL CORPORATION LTD	MRS. UMA CHAKRABORTY (SPL. SR. RLY ADVOCATE) MR.U K NAIR MR.A CHETRY MS. M CHATTERJEE MS. M ACHARYYA MR. K MALAKAR MR.M P SARMA	MR.K P MAHESWARI MR.A GOYAL MS.S T BOKTH MS.M SHARMA
	WITH I.A./2794/2015 in MFA/78/2015	THE UNION OF INDIA Versus M/S INDIAN OIL CORPORATION LTD	MR.U K NAIR MR.A CHETRY MR.M P SARMA	
3	I.A.(Civil)/1648/2021 B/O in RSA/8674/2021	ON THE DEATH OF ABDUL KHALEK BEPARI @ ABDUL KHALEQUE MIAH, HIS LEGAL HEIRS HAZRA BEWA Versus ON THE DEATH OF ABUL KASEM MAKER, HIS LEGAL HEIRS FAZLETUN NESSA BEWA AND 15 ORS.	MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	
	WITH RSA/8674/2021 (Filing Number)	ON THE DEATH OF ABDUL KHALEK BEPARI @ ABDUL KHALEQUE MIAH @ ABDUL KHALEQUE HIS LEGAL HEIRS Versus ON THE DEATH OF ABUL KASEM MAKER HIS LEGAL HEIRS AND 5 ORS. B	MS. R CHOUDHURY	
	WITH I.A.(Civil)/8678/2021 (Filing Number)	ON THE DEATH OF ABDUL KHALEK BEPARI @ ABDUL KHALEQUE MIAH @ ABDUL KHALEQUE HIS LEGAL HEIRS Versus ON THE DEATH OF ABUL KASEM MAKER HIS LEGAL HEIRS AND 5 ORS. B	MS. R CHOUDHURY	

HEARING

4	Test.App./6/2010 P/H, WITH LCR, FIXED	RAVINDER DUGGAL @ RAVINDER KUMAR DUGGAL, Versus RAJESH KALIA and 5 ORS,	MR. G N SAHEWALLA MR. J C GAUR MR. R SARMA MR. H DEKA MS. J CHOUDHURY MR. D MAZUMDAR MR. P BORAH MR. D CHAKRABORTY MR. A HUSSAIN MR. D HAZARIKA MR. S SENGUPTA	MR. A R SHOME MR. S CHAUHAN	
	WITH I.A.(Civil)/2283/2018 in Test.App./6/2010	SRI RAVINDER DUGGAL ALIAS RAVINDER KUMAR DUGGAL Versus SRI RAJESH KALIA AND 4 ORS	MR. D MOZUMDER MR.P BORAH MS. J KAKOTI	MR. A R SHOME MR. S CHAUHAN	
	WITH RFA/55/2017	SHRI RAVINDER DUGGAL @ RAVINDER KUMAR DUGGAL Versus SRI RAJESH KALIA and 8 ORS	D MOZUMDAR,SR.ADV. MR J C GAUR S BISWAS P BORAH MS. J TRIPATHI	MR. S CHAUHAN (R1-R5) MS S K CHAUHAN (R1-R5) MR. A R SHOME (R1-R5) MR. P MAZUMDER (R1-R5) N ALAM (R1-R5) MR. D N BHATTACHARJEE	
	6	MACApp./260/2012 BY SLIP, WITH LCR	AMILA GORE and 2 ORS Versus M/S NEW INDIA INSURANCE CO LTD. and 2 ORS	MR.S K GHOSH MR.S P CHOUDHURY	MS.R D MOZUMDAR(R-1) MS.C MOZUMDARR-1 MR. R S MISHRA MR.S P SHARMA(R-1) MR. P BORDOLOI
	7	MACApp./9/2014 CAVT. NO. 759/2012 BY SLIP, WITH LCR	NATIONAL INSURANCE CO LTD Versus JOHMON THANGA KIPA and 7 ORS	MR. A SARMA MS. S ROY	MR. R P SARMAH MR. M R ADHIKARI MR. A K GUPTA MR. R S MISHRA FOR CAVEATOR MS. H TERANGPI
	8	MFA/46/2014 WITH LCR, B/O	MAJNU AHMED Versus SAFIUL ISLAM and ANR.	MR.A R AGARWALA MRI HASSAN MS.T HASNU	MS.R D MOZUMDAR MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.M A MOON
	9	MACApp./74/2014 BY SLIP, WITH LCR	NATIONAL INSURANCE CO. LTD. Versus MAMONI DAS and 6 ORS.	MR.R K BHATRA MS.P HUJURI MRS.A BORAH MR A SAIKIA	MR.S K TALUKDAR MS.M SAIKIA MR.D BANIA
	10	MACApp./151/2014 BY SLIP, WITH LCR	NATIONAL INSURANC CO. LTD., Versus DIPJYOTI RAJKHOWA and 8 ORS,	MR.B K PURKAYASTHA MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MS.U K PURKAYASTHA	MR.M K CHOUDHURY MR.N BARUA MR.R GOSWAMI MR.I ALAM MR.M SAIKIA MR.B DUTTA MR.A BARKAKATI
	11	MFA/79/2015 WITH LCR, B/O	UNION OF INDIA Versus M/S INDIAN OIL CORPORATION LIMITED	MSB DEVI MR.B SARMAH(Rly.Adv.) MRS. UMA CHAKRABORTY MS. M CHATTERJEE MR.N K DAS MS. K KALITA MS.N MEDHI	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
		WITH I.A./2556/2015 in MFA/79/2015	UNION OF INDIA Versus M/S INDIAN OIL CORPORATION LIMITED	MSB DEVI MR.N K DAS MS.N MEDHI	
	12	MFA/54/2016 WITH LCR	UNION OF INDIA Versus M/S S.G. SALES AGENCY	MS.M CHATTERJEE MS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MS.M SHARMA
	13	MFA/162/2019 WITH LCR, FIXED	UNION OF INDIA AND ANR Versus M/S MEGHA TECHNICAL AND ENGINEERING PVT. LTD	MR. B SARMAH MR G GOSWAMI	MR P MAHESWARI MR. K P MAHESWARI MS. M SHARMA MS. N HUSSAIN

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LEAVE NOTE OF ADVOCATES FOR 02/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
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14)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
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24)	MR. D J KAPIL	30-11-2021	To	10-12-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 21

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST
DATED 01-11-2021 TO 23-12-2021(RELATING TO
CIVIL BENCH-I), ALONG WITH THE FOLLOWING
MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP/313/2017 WITH LCR, FIXED	JOGESH KALITA and 2 ORS. Versus DHARMESWAR DAS and 2 ORS.	MR.K M HALOI MR.A K DEKA MS.R BARMAN MR.R SARKAR	MR H R A CHOUDHURY MS. R CHOUDHURY MR. D CHAKRABARTY MR. B BISHAYA
2	CRP/95/2018 FIXED	CENTRAL BANK OF INDIA Versus BIKASH SHARMA AND 4 ORS.	MR. S CHAMARIA MR. M ALI	MR. B. DUTTA (R1, R5) MR. S DEKA (R1, R5) MS. J BORO (R1, R5) MR D TUMUNG (R1, R5)
3	WITH FAO/39/2018	CENTRAL BANK OF INDIA Versus SRI BIKASH SHARMA AND 4 ORS	MR. S CHAMARIA MR. M ALI MR. S CHANDA	MR. B. DUTTA (R1, R5) MR. S DEKA (R1, R5) MS. J BORO (R1, R5) MR D TUMUNG (R1, R5)
	WITH I.A.(Civil)/2440/2018 in FAO/39/2018	CENTRAL BANK OF INDIA Versus SRI BIKASH SHARMA AND 4 ORS	MR. S CHAMARIA MR. M ALI MR. S CHANDA	
ORDERS				
4	CRP/33/2021 FIXED	RAM AVATAR AGARWAL Versus GURUDAS CHOUDHURY	MR. P K ROYCHOUDHURY MD. A KHAN MS. S BARMAN MS P BORA	MS. P CHAKRABORTY MS. A DAS MS. K KHAN
	WITH I.A.(Civil)/941/2021 in CRP/33/2021	RAM AVATAR AGARWAL Versus GURUDAS CHOUDHURY	MR. P K ROYCHOUDHURY MD. A KHAN	
HEARING				
5	RSA/172/2015 CAVT. NO. 629/2015 WITH LCR	SMT MOTI KUMARI and 3 ORS Versus MD HABIBUR RAHMAN and 5 ORS	MR.H K DEKA MR.H NATH MR.M DAS MR.B D DEKA	MR.R BARUAH MR.A IKBAL MD.S ALI FOR CAVEATOR

WITH
I.A./1269/2015
in RSA/172/2015

SMT MOTI KUMARI and 3 ORS
Versus
MD HABIBUR RAHMAN and 5 ORS

MR.H K DEKA
MR.H NATH
MR.M DAS
MR.B D DEKA

MR.R BARUAH
MR.A IKBAL
MD.S ALI
FOR CAVEATOR

WITH
I.A./1245/2016
in RSA/172/2015

MD HABIBUR RAHMAN
Versus
SMT MOTI KUMARI and 3 ORS

MR.R BARUAH
MR.A IKBAL
MD.S ALI

MR.H K DEKA
MR.H NATH
MR.M DAS
MR.B D DEKA
FOR CAVEATOR

6 RSA/217/2015
CAVT. NO. 593/2015
WITH LCR, FIXED

SHRI PROMODE CHANDRA NATH and 4
ORS
Versus
SMTI GAYATRI MOHANTA and 4 ORS

MR.N DHAR
MR .B MALAKAR
MS.S DASGUPTA

MR.S DAS
MR.M K MAJUMDAR
MRM RAHMAN
MR.B KALITA
MR.F A HASSAN
FOR CAVEATOR

7 RSA/263/2016
CAVT. NO. 1348/2016
WITH LCR

KASHEM ALI and 9 ORS
Versus
AMINUR ISLAM

MR.M CHOUDHURY
MR.R ALI
MRM MONDAL

MR.M DUTTA
MR.M H ANSARI
MR.J SAIKIA
FOR CAVEATOR

8 RSA/68/2017
WITH LCR, B/O

SMTI SANTI DEVI and 3 ORS
Versus
ON THE DEATH OF WALLUS SAHID HIS
LEGAL HEIRS MAHMUDA SHAHED (WIFE)
AND ORS

MR.S K GOSWAMI
MR.N BARMAN
MR.A ACHARYA
MR.B K GOSWAMI

MR. M KHAN
MS. R CHOUDHURY
MS.M KALITA(R-
5(a),5(b),5(d)&5(e))
MS.P CHETIA(R-
5(a),5(b),5(d)&5(e))

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LEAVE NOTE OF ADVOCATES FOR 02/12/2021

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1)	MR. L P SHARMA	25-10-2021	To	23-12-2021
2)	MR. R K JAIN	27-10-2021	To	10-12-2021
3)	MS. T GOSWAMI	16-11-2021	To	02-12-2021
4)	MR B ACHARYYA	16-11-2021	To	10-12-2021
5)	MR S SARMA	15-11-2021	To	03-12-2021
6)	MR. N DHAR	22-11-2021	To	22-12-2021
7)	MR. J I BORBHUIYA	18-11-2021	To	03-12-2021
8)	MR A KALITA	22-11-2021	To	05-12-2021
9)	MR. S K SINGH	23-11-2021	To	02-12-2021
10)	MR. V K CHOPRA	04-12-2021	To	14-12-2021
11)	MR J CHOPRA	03-12-2021	To	10-12-2021
12)	MR. A M BORA	22-11-2021	To	03-12-2021
13)	MR G DAS	22-11-2021	To	12-12-2021
14)	MR. I HUSSAIN	23-11-2021	To	10-12-2021
15)	MR. R L YADAV	23-11-2021	To	06-01-2022
16)	MS. K YADAV	23-11-2021	To	06-01-2022
17)	MR. R K BHUYAN	29-11-2021	To	14-12-2021
18)	MR. N BORAH	25-11-2021	To	05-12-2021
19)	MR. S SINHA	26-11-2021	To	02-12-2021
20)	MR K AGARWAL	29-11-2021	To	07-12-2021
21)	MR B BURAGOHAİN	29-11-2021	To	03-12-2021
22)	DR. B N GOGOI	26-11-2021	To	03-12-2021
23)	MR. R A CHOUDHURY	29-11-2021	To	20-12-2021
24)	MR. D J KAPIL	30-11-2021	To	10-12-2021